THE DEPUTY CHAIRMAN; Don't go into 'history

SHRI CHIIfTA BASU. No bread was available but they were toid that they can have cakes. *{Interruptions}*) Here, the Government says that adequate stock is there but it is not being made available to the common man in different parts of the country. I say, the history of the French Revolution may be repeated and, therefore, the Government should be alive to such an eventuality.

THE DEPUTY CHAIRMAN; We now adjourn for lunch for one hour.

The House then adjourned for lunch at forty-three minutes past one of the clock.

The House reassembled after lunch . at forty-three minutes past two of the clock, The Vice-Chairman (Shri V. Narayanasamy) in the Chair.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Inadequate Supply of Essential Commodities by Central Government to States—Contd.

SHRI V. GOPALSAMY; Mr. Vice-Chairman, Sir, it is very unfortunate, rather shameful, that the Central Government is trying to use rice as a political weapon to blackmail the States ruled by non-Congress parties. The hon. Minister in his statement has stated about the bumper crop and has also talked about 20 per cent reduction ln rice allocation uniformly in most of the States. But I would like to know

rrom the hon. Minister for what reason he has reduced the allocation of rice for the State of Tamil Nadu from 80 thousand tonnes to 40 thousand tonnes per month, which cornes to a 50 per cent cut. For what reason have you been supplying rice to the Quan-tity of 80 thousand tonnes during President's rule? Because you wanted to wrest power in Tamil Nadu, be-. cause many years ago you lost *he power there. So like Mohammad Ghazni your Prime Minister visited the state more than 12 times. Day in and day out, his darshan was shown on the TV and AIR was fully utilized, official machinery was utilised (Interruptions) Crores and crores of taxpayers' money were spent. Then what happened? You lost miserably. You were routed m the election! You were rejected lock, stock and barrel by the people. What happened then? You suddenly reduced the allocation of rice. It is very mean-mindei politics played by the Central Government. You want to do everything from here and you want to put the States under your thumb. That is why Mr. Balaram asked what audacity the Central Government has got or the Prime Minister has got to call the Malayalees beggars. That only shows the mind of the Government that you want the States to come to you with a begging bowl. That is the trend. Then, the Government of Tamil Nadu requester the Central Government to allow them to procure three lakh tonnes in the open market from Haryana, Punjab and other States, but they permitted only 1.5 lakh tonnes. Why not three lakh tonnes? Why do you come in the way; For what reasons? Again it is politically motivated. Because you lost the previous Assembly elect'ons. now you have your eyes on the coming parliament elections That is why you want to embarrass the Government of Tamil Nadu. Therefore. the-e cannot be any justification for this 50 t>e_r cent cut in the allocation of rice for the State of Tamil Nadu.

a matter of Urgent Pubiic Importance

Sir, again. I would like to teTl the honourable Minister, as far as sugar

[Shri V. Gopalsamy]

is concerned you are supplying 800 grams of sugar per family card in J Delhi. But you are giving us sugar, calculating at the rate of 425 grams per month per family card. For what reasons? In our State, for calculation purposes, we are supplying 500 grams of sugar, but you are supplying only 425 grams per card. At the same time, you are dumping 800 grams here in Delhi. I don't envy the people of Delhi here.

And, when you supply rice, here again, in Delhi it is 50 kilos of rice per month per family card. We are supplying only 12 kilos of rice. 3 would like to know from the honourable Members coming from other States, whether they are able to give 50 kilos of rice per month per family card in their States. I don't think so. Then, what for are you dumping 50 kilos of rice in Delhi? The simple reason is, here it is politically motivated. You wanted to wrest the seats from the BJP in Delhi, and for that purpose you did this. ... (Interruptions)... I want to know whether the citizens of Delhi are super citizens or first class citizens and citizens living outside Delhi are second class citizens. So. there cannot be any justification for this. It is really shocking. While you are clumping 50 kilos of rice Der family card, at the same time other States are not able to supply even 12 silos of rice because you have made a 50 per cent cut in the allocation rice for thero

Sir. also the quality of the rice is very bad and it is not at all fit for human consumption—that is, the rice you are supplying to other States, particularly States ruled by non-Congress parties. That Is why I it is meanmlndedness said pettymindedness of the Central Government. There is a saying in Tamil-Vayitril adikkade, that is don't hit them in their stomachs, ... (Interruptions)...

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AN HONOURABLE MEMBER: The Vice-Chairman knovys Tamil.

SHRI V. GOPALSAMY: Fortunately, he is there.

AN HONOURABLE MEMBER: And he is enjoying!

SHRI V. GOPALSAMY. So, Sir they are doing these things.

Again, as far as palirV oil is concerned, our requirement is 3,000 tonnes but they are supplying us only 1,000 tonnes. So, if you supply the required quantity, that will stabilise the prices of other oils also. That is a fact Therefore, Sir. the Central Government is trying to use this supply of rice, allocation of rice, as a political weapon. But you will miserably fail. What happened in the Assembly elections in Tamil Nadu is a warning signal. - The real Kurukshetra has started all over India. So, you are going to lose anyhow. But there cannot be any justification for the reduction of rice by 50 per cent to the State of Tamil Nadu whereas you wer* dumping when the President's rule was there. Therefore, I would like io request the hon. Minister at least now Io take a decision to supply 80,0Qf) tonnes of rice from now onwards. That is the actual requirement. Anyhow you are going to lose the polls. That is a different matter. You are not going to sit there after three, four months. Bul people should not starve.

That is why Mr. Chitta Basu Statea" many things. Our hon. Prime Minister went to Paris also for the celebration tf the French Revolution. But the mean-mindedness of the Central Government is very much visible there

One important thing. Mr. Upendra was very much right. The hon. Prime Minister stooped to such a mean level of calling the Chief Minister of a particular State as a cheat or doing, cheating business. That shows trip calibre and the character of the Juan who has uttered those words. Therefore, Sir, I would request the hon. Minister—from the Food Minister 1 tio not expect any justifying answers and there cannot be any justification--at least to come with a statement that hereafter you will suppy 30,000 tonnes of rice for the State of Tamil Nadu

Thank you.

DR. NAGEN SAIKIA (Assam). Mr. Vice-Chairman, Sir, my State, Assam is a floodprone State. Every year for the last four years floods have been causing irreparable damages to the economy of the State. Assam's economy is an agricultural based economy. Therefore, when lakhs of hectares of land, agricultural land with growing crops remain under water for weeks and moths together every year, it can be easily imagined what would be the fate of the agriculturists, what would be the fate of the people in the State. Therefore, buffer stocks of foodgrains in sufficient quantities are to be maintained in the State. But the supply of rice has been gradually brought down in the State from 81,000 tonnes to 50,000 tonnes, almost 50 per cent. With an inadequate stock and with gradual decrease in it, the people in the State will have to starve. The floods have been hitting the State at the moment also. The whole State is reeling under water. The people are taking shelter on high roads and dykes of the rivers. The State Government has to supply foodstocks to them in the form of relief. Therefore, it is very much necessary that the Central Government should come forward with sufficient quantities of foodgrains taking the State under special category due to the severe situation created by floods every year.

The godown facilties in the State of Assam also need improvement. The godowns of the FCT are less in number and poor in quality. Therefore, to make, this situation better with a view to facing the difficulties, more number of godowns should be set ur> in the State.

Sir, it is not only the floods but also the bandh calls given presently by a section of the ABSU and some other forces which have also been disturbing the traffic of food supply. Therefore, necessary measures should be taken ahead of such call. The concerned Ministry should be in constant touch with the State Government, the Railway, Surface Transport and the Home Ministry in this regard.

In Assam, due to shortage in supply of foodgrains and other things, oftentimes businessmen raise the price on their own and the State Government is to take extra care for such happenings. Therefore, to stop such unusual hike in price of foodgrains and thereby to help the suffering people of Ihe State, timely supply of adequate quantity of foodgrains is a must.

Assam is a kerosene-producing State, but it is an irony of fate that the people of Assam suffer from shortage of kerosene too. Therefore, I want to know What steps would be taken to remove this ironical shortage of kerosene in the State. The statement of the hon. Minister is some sort of a whitewash job. It is the duty of the Central Government to see that the people in the country, even in the remotest places, are not deprived of their foodgrain and other necessities of life. Therefore, I urge upon the Government to take immediate necessary steps to minimise the sufferings of the people of the country.

SHRI V S. GURUPADASWAMY (Karnataka); At this stage \ can make a few general observations. Many friends have covered the background and each State has made demands. It is natural.

Before I make a few observations, 1 would like to tell my friends in. the ruling party particularly the Government, that food is a very important issue. It should never BJV never become a plaything of politics. Unfortunately, we hear voices in the House that the Government is using the

[Shrj M. S. Gurupadaswamy]

pubic distribution system and the food supplies as a means to serve the political ends not human needs. This should not be so. There are instances, which we all know where such conclusions- and inferences can be drawn. In future the Government should be very careful in regard to distribution of foodgrains and other articles.

3.00 P.M.

I would like to make another general observation. Years back we had examined the various aspects of the distribution system in the country. Ashoka Mehta years back had produced,, a report. It was the Government of India which appointed a committee under his chairmanship. That committee toured the whole country and examined many people, Governments agencies had drafted that report. They have made several recommenda-tions in that report. I do not want that all Ihe recommendations made in that report should be implemented now. Perhaps, the situation has change,} but I would like them to go through that report and also reports of the eariier Planning Commission in respect of distribution of food in the country. I) say this because I feel strongly that a time has come to have another review, study made on this very important problem. Public distribution has come to stay, you may not like it but it has become a necessary paft of our system now. So long as people are starving, are poor, are unable to have adequate supply of food, then, there is a need for Dublic distribution sirstem and this system has got to be maintained at prime level, very efficient level. Of late this system is wilting, sagging in all the States, Wa are only debating about the supply of this commodity and that commodity and shortages In supply and maldistribution and the like, T feel, Sir, we should make a fresh study. a

thorough study of the entire problem, if need be, I suggest the Government may appoint another Committee or if the Planning Commission is competent to take it up, they should set up a Committee to go into the question of the wholg distribution. There are various flaws in the distribution system, inbuilt flaws, inherited flaws, drawbacks. For instance, nobody has touched in the debate on the adequacy of rations. They were only complaining that even the existing rations are not being distributed because of lack of timely supply. We should examine the adequacy of rations, the distributive network the missing links, the lacunae, the drawbacks, the weaknesses which have crept in over a period of years. All this requires a further study. So I reiterate that a fresh study by a competent Committee to go into the whole question again in the new situation be made.

. May I say that the Minister is taking shelter under two contradictory arguments over the state of affairs that is prevalent now? Ol) In the immediate past there has been drought and scarcity. So lot of food was sent to various States and as a result of that Central stocks have been depleted. He has also said that there has been a bumper crop. He creates an impression that enough food is available in the country. There is bumper crop because of good monsoon. But he should have said, what exactly is the latest stock available in the Central pool. How much we have now-i.e. the latest figures? In the past, there have been criticisms about the maintenance of the stocks, the quality of the stocks, the conditions of warehouses and the like. Even now, there are complaints that poor quality of food is syppl'ed. Poor quality rice or wheat is supplied to the consumers and they have to take these supplies. They have no option. They have no alternative. This is because we have not applied our

mind to observe proper methods to stock these foodgrains when they are procured. So there Is deterioration there is decay and wastage and all sorts of things occur. This has got to be looked into. We have not applied our mind to the packaging at aH-A lot of wastage is there. Supply is less; may be, but wastage is terrible.

SHRI JAGESH DESAl; And they have not fixed any norms for that.

SHRI M. S. GURUPADASWAMY: Yes, H agree with my friend that the? have not fixed any norms at all. So, 1 would like to know what is the percentage of wastage; what extent or wastage and why? Is it avoidable oi unavoidable? Sir, research has been conducted in the CFTRI, for instance in Mysore, where I come from. They have cheap new packaging devices but such devices recommended by the CFTRI are not taken by the Government. I would like them to take these things and study them. I refer tQ stocks, the pool they are holding. I think at all times, whether during the time of scarcity or during the time of good harvest, there is such a thing as safe limit for stocks. We should maintain those stocks come what may. We fritter away our stocks sometimes and we do not take timely steps to refill those stocks. The net result is, during a crisis like floods or natural calamities, the Government becomes helpless and they have no alternative but to reduce the supplies. My friend has reduced the supply by 20 per cent I do not think it is warranted. Ir you had maintained stocks properly and adequately this reduction was not necessary and they should not take shelter under the plea that this reduction, is not felt, NO, it is being felt. In Karnataka, Sir, no-v, as in every other State, the impact of this reduction is felt. There is n₀ kerosene. Even the quantum of kerosene that was supplied earlier before March is. not being supplied now. And edible oil, palmolein oil is not supplied to the same extent. There is cut in the

rice quota given to Karnataka. And my friend says there is adequate stock of wheat available, i read what he has stated; "Adequate stock of wheat in the Central pool and supplies to the State are being maintained at reasonable levels". This is a very vague statement. I know, even in respect of wheat, Maharashtra is not getting it, Karnataka is not getting the same quantity of wheat. Why should they not supply wheat?

a matter of Urgen\$ Public Importance

SHRI JAGESH DESAI: Maharashtra is not getting it

SHRI M. S. GURUPADASWAMY: Less. 3| said, less. At least let them supply wheat adequately. I am not talking of sugar. Sugar has got its own tales. Wheat at least can be supplied adequately to all the States when the stocks, are available. Therefore, (Interruptions).

SHRi SUKH RAM; It has been increased for Karnataka.

SHRI M. S. GURUPADASWAMY; I am not criticising you at all. I am making a few observations. This is a matter in which all of us are commonly involved. I take a very nonpartisan view. Till now the Government of India is supplying only seven commodities through the public distribution system. We have not examined whether we can bring in more commodities which are essential. What is the philosophy behind the public distribution system? The philosophy is, the essential commodities of consumption should be suDolied at reasonable prices at reasonable levels and adequately too. This is the philosophy of it. So, why not enlarge this packet ot seven articles? As I said earlier, let there be a thorough examination as to what the commodities are and which can be brought into the distribution system. (Interruptionsy. After all, I am not making new suggestions. They are already there. I am only reiterating the same for our own benefit. The time has come when we can enlarge the distribution system. So we should carry the distribution system

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[Shri M. S. Gurupadaswamy]

further and set up cooperative societies or other individual outlets in cities, small towns and villages and also enlarge the list of commodities. Let it be examined, if it is rational feasible, let more commodities be included for distribution. That is the only way of avoiding exploitation of the poorer sections of the people. After all, it is the poorer sections the working class, the craftsmen and the like, who are the sufferers, I know that all the ration cards that are being given are not genuine. Sometimes it happens so. I am not going to make an adverse comment on that. Of course, there has got to be stricter control over the distribution of cards to the weaker sections and the poorer sections of people. That apart, I would say, there has got to be an expansion of the number of items of commodities which go for public distribution system. Othewise, profiteers. blackmarketeers, will have a lot of scope to exploit. And then we have to tighten, up the supply point for avoiding pilferage, for avoiding sale by the cardholders to others. They take the supplies and they sell those supplies to hotels and other people That should also be stopped. Therefore, the whole thing requires a thorough study and a team can be set up at the highest level to go into all these aspects and they can. come out with a new approach, a new strategy, a new thinking, on the whole public distribution system.

SHRI E. BALANANDAN (Keraia)': Mr. Vice-Chairman, today we are discussing a subject to call the attention of the Minister of Pood, to the difficulties faced by the people due to inadequate supply of rice sugar and other essential commodities by the Central Government to the States. Before T start asking my questions on fo-H supply. Il must submit that human beinss reouire flrst and foremost oxygen they need food. Next to oxygen comes fool. And food is required by all peoplf belonging to aU parties

There cannot be any difference on the basis of parties as far as food is concerned. Therefore, when the Minister replies to the debate, let him not instil party politics, narrow Party feelings, into it. The responsibility of the Central Government is to see that ade-quat esupply of food Is maintained, especially for keeping the rationing system, wherever system it is efficient. That is the' lookout of the Central Government. If any State Government is not falling in line, it is the responsibility of the Central Government to ensure that the people get food to eat. Do not confine yourself to the Cong-resss Party alone and say something, that is wrong. Therefore, at the outset, I want to invite attention that we are boasting of a bumper crop. And yet what is happening in a small State like Tripura this year? In Tripura, you might have read it, 20 people died of starvation. You might also have read in the newspapers that on 27th July there were food riots in Damchora food godown in the north district of Tripura where the tribal people were not getting food. They went to the godown and tried to snatch the f^{00<}* stocks. Thereupon the police opened fire on them and four people died on the fi pot and nine people suffered wounds and were admitted into the hospital. Why? Why should our people die without food in a year wnen you are claiming to have a bumper crop; That to₀ in a tiny State where—i am not indulging in politics*—your party is ruling? Why cannot you supply food to such a small, tiny State? Whatever supply system was in vogue the whole thing has been damaged. The public distribution system has been done with and it has almost been given over to private hands who are stealing the rice supplied by the Government anrt the tribals are not getting food. The tribals are dying of hunger, without food. There have v, we". ?0 starvation deaths and another four died of police bullets. This is the point I wanted to mention, with your permision. So, if you don't deal with

the food question priperly, this will , be the result

SHRI SUKH RAM: Sir, I forcefully deny the charge that people have died in Tripura. Not even a single person has died for want of food. There may be other reasons for that. But it is not because of want of food that they have died. I deny the charge.

SHRI E. BALANANDAN; You have a chance to reply and 3 do not need it now.

 TH_E VICE-CHAIRMAN (SHRI V. j NARAYANASAMY); Th_e Minister is only clarifying the position. Later on h_e will give the full information.

SHRi E. BALANANDAN; Sir, I invite tht, attention of the honourable Minis'e, through you to the situation prevailing j_n West Bengal. I am not talking £jr my party alone. From West : Bengal en all-party delegation including the party of Mr. Ghani Khan Chowdhury, jointly cams and met the Minister and gave him a memorandum. That means what? That means that it is the demand of the people of West Bengal irrespective of politics, party politics. They came here and submitted to the Minister that their food supply is being reduced by the Central Government. West Bengal is a State which is covered by the rationing system. There are two systems; one is the statutory' rationing and the other is the modified rationing system. Nearly one croie people are covered by statutory rationing through 2,745 ration shops and for 5.3 crore people there are 17,045 ration shops. West Bengal State has got another feature which we have to take into account. That is a State where the dinsit of population is next only to that of Kerala, j The lan<* mass of West Bengal is used for coal mining, for growing tea and also for growing jute which brings foreign exchange in abundance to the country as a whole and, therefore, West Bengal is not producing sufficient foodgrains for its own requirements.

This is only for consideration and I do not go into the whole gamut of it. Therefore, what 1 say is that it is the duty of the Government to see that at least the ration supply is maintained and the agreed quantum of rice and wheat is supplied to the State.

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Since February 1989, the monthly Central allotment of rice and wheat has been gradually reduced in the cast, of West Bengal. The rice that used to be supplied earlier was 1.25,000 tonnes per month and that hrtS been reduced now to 64,000 tonnes and the earlier supply of wheat wa3 i.2fi,0(10 tonnes which has now been reduced to 80,000 tonnes. What hap-penr as a result of this? The Govern-ment of West Bengal is forced to reduce the supply of rice and wheat to the people irrespective of any politics. So, everybody has to starve. Why? Because of the short supply by th*. Central Government. The Central Government is acting in one way and the great' FCI, which is an organisa* tion with a big set of people, is acting in another way. They are also playing havoc with the life of the people. Whenever an allotment is made, they do not see that the supply is made to the State and they do not supply also in time. Now, a new situation hag arisen due to floods in Puniab. Because of floods, a 'large quantity of rice has been spoiled. There can be some kind of a thing like that. The people of Punjab should be compensated for that. If it is bad and if it is not good to be consumed by human beings, it can be given for cattle feed. That is the normal thing that you should do. Instead of that, they reduced the prescribed Standard. Some kind of a change is made to maice it eatable so that this can be taken by Bengal, Kerala and some othej places. Is this kind of an idea correct? Is it scientifically correct to do that? Is it humanly correct to do that? whenever a standard is prescribe^ for tood, is it correct on the part of the Government of India to say that this can be done or that can be done? In

[Shrj E. Balanandan]

this way, the food which cannot be eaten by human beings has also been supplied. I do not want to go into the whole gamut of the question. I aro only requesting the Minister. This is the memorandum submitted by all the parties, including the Congress Party an, j including Mr. Ghani Khan Chaudhury. That is the point. The participation or Mr. Ghani Khan Chaudhury itself is sufficient to explain the position.

Therefore, I request the Minister tO see that th<i earlier quantity of wheat an'i rice supplied to the State of West Bengal ghould be restored. Not only should it be restored. Pooja is coming. You know what Pooja means for Bengal. You know that Pooja is first and foremost for every Bengali. Communist or Congress does not come into the picture. Therefore you have to see that adequate supplies are given. I do not want to go into the serious charges. You should explain to me the 20 per cent cut. How is it 20 per cent? Au a Food Minister, it is your responsibility and you have to see that the supplies are given. Then we can listen to you. Therefore, don't explain the whole story of not giving food to the people of West Bengal.

I am not going into the question of sugar The supply of sugar has also been reduced from 46,000 tonnes t* 26.000 tunnes. Also the oil supplies. 1 do not want to go into details. I want you to ri.-store these things. More sugar should also be supplied to West Bengal.

With pour permission, I want tv refer to the State of Kerala. Something has been said by my friend, Mr. Bslaram There has been a big hullabaloo created by the Minister. I do not want: to go into that now. Firstly, T want to say that Kerala is a State where statutory rationing is there. It bad been introduced in the year 1964. When t was introduced, there waa-^an agreement between the Government

of Kerala and the Union Government, Mr. Minister, I want a specific answer to this question. When statutory rationing was introduced in the State of Kerala, there was an undertaking by the Central Government that they will supply rice to Kerala. This was a written agreement. Therefore, it is the responsibility of the Union Government to see that adequate supply of rice to the State of Kerala is maintained. Kerala is a State where we are having a completely statutory rationing system. In every village we have ration shops and every man has a ration card. What is the Central Government doing for us? The supply to the State of Kerala was 1,60,000 tonnes per month. Recently it had been reduced to 1,40,000 tonnes. Then we requester the Central Government to increase the quantity. The Kerala Assembly passed a Resolution unanimously to the effect that food supplies should be increased to 1,60,000 tonnes as per the resolution. Now, another 20,000 tonnes have been cut. The latest position is perhaps, you may wonder, that 1,60,000 tonnes nas been cut to 1 lakh tonnes. 20 per cent is the average cut. Sir. there is a story about the carpenter's calculation. I do not want to take the time of the House. It is a short story. One carpenter measured the depth of a river. At one place, he found it 1 ft., at another place 2 ft. and then at another place 10 ft. Ue said that tho average was four and a half feet only. Then he asked a man to cross the river. Then that man went to cross the river and he never returned because at one Place it was io ft. He was drowned. Therefore, thi? 20 per cent average business is like that old carpenter's, not the present day carpenter's calculation. So, Sir, I am telling you that we were getting 1,60,000 tonnes. Now it is reduced to 1 lakh tonnes. In simple terms, I want you to increase it to the old level. Therefore, the Kerala Government is requesting a Utile more rice to be given. But, meanwhile, one surprising thing happened. You know our Congress (I)

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY) : You have, taken more than 17 minutes. I am just reminding you, not the other way.

SHRI E. BALANANDAN: Here fie point is that my colleague, Mr. Balaram has said something, and some kind of a dispute arose. Therefore, with your permission, Sir, I am quoting one or two sentences from the editorials of the Kerala dailies on the speech of the Prime Minister, then I shall come to the speech as such. VTou know, Sir, that 'Mathrubhoomi' is a daily in Keraia which supports the Congress (I), and is the second widely circulated Malayalam daily. And they said, I quote:

"The statement of Mr. Rajiv Gandhi brings anxiety about the coming days. It amounts to giving up responsibility to give required rice to the State of Kerala. In 1934, when statutory rationing was introduced, there was a written agreement with the Centre to ensure adequate supply for the State. There-fore, the statement evading the responsibility was irresponsible."

Sir, this is said by the 'Mathrubooml'. In our language, we say that it is Congress (I) paper. That paper is supposed to be a Congress (I) paper.

Then, Sir, coming to the "Kerala Times", it fs an ortRodox Christian paper. Normally they support the ruling party- Their editorial said on the 31st that "Escape from the written

commitment in 1964 to supply rice is asbolutely wrong." Sir, 'Malayalam Express' from Trichur, 'Keraia Kau-mudi', Deepica all these Malayalam papers have editorially criticised the Prime Minister's Statement. He said among other things—l am quoting the exact sentences—"Why Kerala Government is not buying rice from other States? Why should they have to come only running to ug with a begging bowl?" This is the statement made by the great Prime Minister of the country. I told you, Sir, that there was a written agreement between the Government of Kerala and the Governm-nt at the Centre that the supply of statutory rationing will be given by the Government of India. But now he asks us to go and buy from Madras ur somewhere. Very good. For that advice we must thank him. But the quesiton we pose is, what is your responsibility as the Prime Minister of the Country? As Prime Minister oi the country he must ensure that food is supplied to the people of Kerala State. And these sentences and words need not be used like begging asking coming. I do not say anything against that. One can talk only in his own language. That language shows the standard of the people who talk. Therefore, for a man, who has the status of the Prime Minister of a county i am sorry on his part to comment like this. Keraia people are sorry for him. But now I do not grudge. Let him speak like that. But today I want an assurance from the Food Minister that the Government of India must see that Kerala people will be supplied 1.60 lakh tonnes of rice so that their rationing system can be maintained efficiently.

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Finally, Sir, we are a State who are supplied with these things by the Government of India. In fact, India is comprised of so many States. One State produces steel, another State produces coal and a third State produces something else. So the deficient States are supplied with things that they need and from surplus States those things are taken Which they de

not need and they are given to other State. But we have to see India as a and this machinery and system to be maintained hy Govern the ment of India. Therefore, Central the Government must see what are the Kerala Government's calculations and requirements. We are the people who of maximum supply amount foreign exchange for our country, India, for, which 1 Once am very proud. upon time we were getting rice from We buy ric* Burma were able to other irom SO many foreign coun We sufficiently. were eating Bai I do not want the Government of India to allow us buv there. to Sut the Government of India must responsibility take the of supplying ;is Otherwise they must convince rice. us that this situation has arisen des best efforts, pite their and sav thai people of Kerala should bear this is a national calamity, there is no food production in the country. there is no food stock in the country. Therefore, this way you can argue with us.

Another thing that I want to tell the Food Minister again—I cannot dictate to him—is that this Is the demand of the people of Kerala that 1.60 lakh tonnes of rice should be supplied to them and also 5,000 tonnes of palm oil, which nohody is taking now, nobody wants it now. We had last year good production of edible oil. Therefore, nobody wants this foreign oil. But we have nothing. Therefore, we request that at least 5,000 tonnes of edible oil should be given to us.

Therefore, Sir, before I sit down • T want to say once again, as everyone eise was saying, that in the matter of food no politics should be played. I must point out that before the elections in Tami] Nadu, while rationed wheat and rice in Kerala and West Bengal were being reduced there was an increase for the people of Tamil Nadu from 50.000 tonnes to 80.000 tonaes. And when the West

Bengal delegation met the Food Minisler about the food question, he was saving, we are giving a little more iu tlie people of Delhi. 1 am not against it. The reason given was, this is the capital city. Therefore, they must be given a little more. But the Centrai Food Minister should see that the basic minimum necessities of the people all over the counlry are met and then if a little more is left, you can give it to the Delhi people. I am not against it. But thiscannot he maae an argument for denying food io Tripura people because they have to go and loot the godowns and face the poiice bullets. Therefore, I am re questing that the whole gamut if the supply system should be reviewed Rnd a proper position taken with regard to West Bengal, with regard to Tripura, with regard to Andhra Pradesh. About the Andhra case, my friend was making a statement. Your Prime Minister sometimes without reading the newspapers goes and makes a statement there that the Government of Andhra Pradesh is taking all the money from their trea sury without supplying food to the people. What is this type of statement, I cannot understand. I am sorry to say so. Therefore, I request the hon. Minister for Food and Civil Supplies ence more to see that the whole system is reviewed so that adequate supply is made to the concerned States, that rationing system is maintained properly so that priceg can be controlled arid the people are able to get supplies of essential commodities.

SHRI JAGESH DESAI: Mr. VL'e. Chairman, it appear? that the whsle House is demanding and this is the demand from all the States that Ihe quantum of supply of nce, wheat, palm oil and sugar should he increased. I am very happy that Mr. Upendra started very well. But Mr. Upendra without political overtones is not Mr. Upendra at all. I was very much surprised when Mr. Chitta Basu, my friend Mr. Balaram and the last spea-iter said that the non-Congress States are being discriminated against.

SHRI CHITTA BASU: Is it hot so

' SHRI JAGESH DESAI: I will show you by figures. 1 am very happy tnai Mr. Upendra never said that. Mr. Upendra gave figures...

SHRI V. GOPALSAMY: He was very much mild.

SHRI JAGESH DESAl: 1 will deal with it. Now, as regards tne State ol Mdharashtra, I had rnadg special mentions last time and earlier. Members oi Parliament from Maharashtra also mpj Mr. Sukh Ram and our Chiel Minister met him several times, ln spite ol our request-and I brought this to the notice of the hon. Minister that in Bombay, 50 per cent of the ration shops are without any foodgrains-nothing tangible was done for Maharashtra.

SHRI CHITTA BASU: So, that to ' ven point.

SHRI JAGESH DESAI; 1 am giving hgures lor West Bengal and for Kerala also, So, my demand is that becauss of the situation due to floods throughout in Maharashtra where so many districts are affected-Andhra is also affected and so are-other States—the Food and Civil Supplies Department must sent adequate stock of edible oils, wheat, rice and sugar. I would like to know from the hon. Ministe: about the stock position for the various States. Now, I will give some facts and figures. As regards the subsidy borne by the Central Government foi supply of foodgrains for the public distribution system, which are the most beneficiary States, I will give the figures. In the case of West Bengal, in 1988-89, the subsidy borne by the Central Government on account of foodgrains sent for the public distribution system was Rs. 206.83 crores. For Kerala,—a very small State in population and size-it was Rs. 199.97 crores Andhra Pradesh—Rs. 102.13 crores. Whereas, in the case of U.P., which Ss one of the biggest States of oui

country, the total subsidy was just Rs. 88 crores. Similarly, in the case of Bihar which is one of the most backward States and one of the populous States, the subsidy was only Rs. 78 crores.

SHRI PARVATHANENI UPENDRA: That means, che y are not supplying....

SHRI JAGESH DESAI: This shows thai the quantum which was supplied to these States was the highest compared to (Interruptions)

SHRI CHITTA BASU: Mr. Desai, should I point out one thing?.

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Mr. Jagesh Desai, are you yielding?

SHRI JAGESH DESAI; I ans yielding.

SHRI CHITTA BASU: In West Bengal, there was increase in the price of jute over the years and there was an agreement between the Government ol India and the Government of West Bengal that the conversion of lard for the purpose of cultivation of jute would be compensated by way of supply of foodgrains from the Union Government. You gave the subsidy figure of Rs. 200 odd crores in regaid to West' Bengal. But we are earning more than Rs. 300 crores a year by way of foreign exchange from the jute industry.

SHRI JAGESH DESAI: I was referring to the quantum of foodgrains supplied to the different States. As fac as Maharashtra is concerned, it is one of the deficit States. You talked about jute. We are producing .sugar and giving to the whole country. In spita of that, Maharashtra is not being given adequate quantity. This is my point. It is not a question of discrimination against any State. All States, all of us, want more foodgrains so that we can work the public distribution system properly.

DR. G. VIJAYA MOHAN REDDY (Andhra Pradesh): There are deficit Stales and there are surplus States. H«w can all the States be treated on the saree footing?

SHRI V. GOPALSAMY; There are wheat-eating States and there are rice-eating

SHRI JAGESH DESAI; For me, all Slates are equal, whether it is Tamil Nadu or Maharashtra or any otner State. We are all Indian citizens. My omy suggestion is that the distribution should be made according to the population.

We have been toid by the Government that the-production of foodgrains may exceed the target of 167 million tonnes and that it may go up to mure than 170 million tonnes. Therefore, I would like to know from the hon. Minister whether, in view of the prevailing situation, the Government would increase the quantum to be distributed by at least four naition tonnes which is the quantity expected to be produced over and above the target. I would like to, know whether the Government would take a decision immediately and see that aU tne States are given more foodgrains so that the situation can be savea.

Mr. Vice-Chairman. Sir. the festival season is coming. In Maharashtra, we will be having the Ganesh Utsav. In West Bengal, there will be the Durga Puja. Deepavali and Id will also be coming up.

SHRI N. E. BALARAM: Mr. Desai, do not forget Onam.

SHRI JAGESH DESAI: Onam will be there. In the next two or three months, we will be having a number of festivals. Janmashtami will be there. I would like to know whether the Government would make an anno, uncement. Earlier also, I talked to the Minister and I also made a remark from the Chair. My question is whe* I ther, In view of the festival season,

the Government would announce the quantum for distribution and, if so, when they are going to annrfUnce it. Ihe Go vernment should announce now the quantum and when they are going to give it. If they announce now, the price will come down. If they do it late, the price wili go up. That is why if is necessary that the announcement should be made immediately.

I was very happy to see a news-itern today in the 'Financial Times' that the Agricultural Prices Commission has decided to Rs. 200 per quintal for wheat recommend for the Rabi season, 1 was very happy about it. I would, in fact, say that this should be increased even further. Here, I would like to know from the hon. Minister whether proposed increase of Rs. 17 would be met by toning up the functioning of the Food Corporation of India in the matter of reduction of overhead expenses and wastage. You have not fixed any norms. I asked a question whether there were any norms in regard to shortage and wastage. The reply was that there were no norms. you want that these officers should go to the extent they desire; There should be some norms and you have not laid down any norms. Now rabi crop will come months. You should make an after some exercise to reduce the cost of administration of the FCI. You must decrease the expenses by Rs. 17. When you give the fanners this price, you give it but by reducing the expenses see that this amount is absorbed. If this is done, I will say that the Food Ministry is doing an excellent job. Otherwise, I will take it that the same old thing 13 still going on. Shri Sukh Ram will take that into consideration.

Before I come to the aspect of sugar I would like to tell one more thing to the hon. Minister. Today I had gone fo Super Bazar. My wife is ill. So, I had gone there to buy some material. I did not get arhar dal from there. If the items like arhar dal are

not available in Super Bazar, there will be impact on your distribution system, the prices are likely to go up and there will be more pressure on you. If arhar dal is not available in Super Bazar, what would be the position ol other dais?,

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[The Vice-Chairman (Shri Mirza Irshadbaig] in the Chair

The production of pulses even after 30 to 40 years, since 1950, has remained the same. There is no Increase. Therefore, we want that pulses should also be distributed through public distribution system. At least in tribal areas tribals should be given roti with dal. Now, the per capital production of pulses which was 66'grams pe-day In 1951 has gone down to 33 | grams. What are you going to de about that? How are you going to give pulses to the common man? Vegetables is a luxury, but let them have roti with dol. At least this should be done and start with the tribal areas flrst

Abi u fhe point raised by Mr. Upendra, tiW Prime Minister had gone to Khamam District in 1986. There, according to the directive of the Gov-, ernment The price of common quality rice was fixed at Rs. 1.60 per klio. You can add 25 pei cent more Ior transport and other charges and the rate would come to Bs. 1.85 per kilo. When he enquired in the market, he was told that the price was Rs. 2 per kilo, (^terruptions). Mr. N. T-Rama Rao was also there. Our Prime Ministtr asked him to taste the rice but he did not taste it because he know that it was an inferior quality.

SHRI PARVATHANENI UPENDRA; Will you yield for a minute? The Prime Minister is used to pizzas and pastries. He might not have tasted common rice. That is the first time he might have tasted such rice. Su, how could he distinguish between fine rice and common ouality rice?

SHRi JAGESH DESAI: That is noi correct. The price was reduced because of the efforts of the Prime Minister. Alter this wag taken up by the Prime Minister the price was reduced to Rs. 1.85 per kilo. At least you should agree to that. That was the effort of the Prime Minister. Earlier the State Government was charging Rs. 2 per kilo. (Interruptions). Please don't say like that. The action of the Prime Minister resulted in the benefit for the common people, tribal people. He has done that. What is wrong in that?

Coming to the aspect of sugar, in spite of the bumper crop. ... (Interruptions). Sir, I had handled the Department in Maharashtra. Once I was coming from Pune. On the way I saw one fair price shop. I wanted to inspect the quality of controUed cloth because I was told that the manufac turers were giving rotten quality and they had given me an assurance that they would improve the quality. So, 1 had gon_e t₀ see the quality, whether they had really improved the quality I was satisfied. On my table I saw the 'Economic Times' in which it was mentioned in bold letters that 20 thousand tonnes of sugar had been hoarded in Bombay. I was surprised that such a large quantity of sugar had been hoarded. So I came to Mantralaya and told some of my best and honest officers: "Go and find out from tha godowns of these sugar mills and give me a report". What I found was that the sugar stocks in the godowns was the same as shown in the registers and there was no such indication. But I knew who were the people who were doing that and they had created some kind "of an atmosphere. Then I came to know that according to the Sugar Control Order, 20 per cem sugar has to be sold every week-not only sold but should be sent to the place where it is meant to be sent. If it is meant for Ahmedabad, it should be sent to Ahmedabad. What was happening was, they purchased the sugar but kept this sugar in the godowns or permises of the mills, whe-

ther they were cooperative sugar mills or private mills. So I would like to urge upon the Minister that il the Sugar Control Order is not implemented, the festival season Is coming, artificial scarcity will be created and tha prices will go up. In spite of releasing so much sugar for the months of July and August, why are the prices going up? Have you maae an enquiry? 1 would urge the Minis, ter to immeclia^ tely instruct the State Governments to see that whatever sugar has

been sola ls sent to the place where it has

been purchased. If this is not done, artificial

scarcity will be created. When I did this, the next day the sugar pricea in Bombay came down by twenty rupees. So ir this is done, I think we can control the prices.

About edible oil, bumper crops are there. Prices had gone down. But last month again the prices have gone up by 25 per cent. Today I enquired from Gujarat people and they told me that this time the rain is so good and timely that there will b₃ a bumper groundnut crop. But why is this happening? That is why I would request the hon. Minister to see who are the persons who are profiteering and hoarding and what action shou'd be taken to dehoard edible oil and brin:* it to the market. Otherwise the festival season is coming and I warn the Government that if prompt action is not taken now, as I told last year also, when women will go for purchasing oil. instead of getting oil they will have to shed tears. This should not happen and that is why you must take- care from now.

As regards palmoline, Maharashtra had demanded that you should give it according to increase in population. But you have not done that. Again you are giving palmoline in 2 kilo tins instead of 15 kilo tins. That is why the price goes up. If there is one member or the family, he will not require more than half a kilo. From 2 kilo tin how will you give half

kilo? But if you give it in 15 kilo tins, they can get loose oil and the price will come down. Because 80 per cent of palmoline is given in 2 kilo package and the remaining 20 uei cent in 15 kilo tins, I demand from the Government that in order to reduce the, cost of packaging ot palmoline which is required for tha common man who buys it from the ration shop, you must give it in 13 kilo tins. This is my suggestion to you. I do not know what is the difficulty. I do not know why you want to waste so much packing material. So Government should take every action to see that palmoline is given in 15 kilo tins.

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As regards the flood situation, I "eel adequate stocks should be given so that there should not be any difficulty Ior the common man for those who are affected by floods. A3 far as Maharashtra is concerned, Beed and Raigad districts are affected to a large extent. Beed, Nanded and 4.00 P.M. Raigad districts have been affected to a very large extent. In Raigad district industrial estates have been completely submerged. I would like to know how the Government is going to help in this regard.

I would like to say one more thing, It is regarding pulses. Mr. Virendra Verma must be knowing this. Even in 1970-71, total production of pulses was 11.88 lonnes. In 1987-88 its production has gone down to 11.4 tonnes. So, in tlie course of 20 years instead of increasing the production of pulses. it has gone down. As I said eariler, per capita production of pulses was €1 grams in 1956. After thirtytwo years il has gone down to 'S'i gramms. As regards area under production, it w»s 22.53 million hectares in 1970-71. It has come down to 21.86 million hectares. Sir, 90 per cent of these pulsed are grown in rain-fed areas and f*at also by the marginal farmers. Sa many times I have said, to have mor" production of pulses, you must have some good policy as you have done

in the case of oilseeds. It has given good results also. But asi far as pulses are concerned, nothing tangible has been done. So, I would like the Government to consider whether all these crops, both of the oilseeds and pulses, which are grown in rain-fed areas, will be completaly insurance premium free. Would the Government buy it when its prices come down? If that is so, the farmers will come forward to cultivate pulses. Otherwise a time will come when nobody will grow pulses. If pulses> are not grown. I do not know what will happen. I hope the Minister will take into consideration my suggestions and will immdiately increase the quota if aU the States particularly that of Maharashtra. Sir, Bombay is also in Maharashtra. In Bombay there are not less than 10—12 lakh people from the South. Most of them are rice-eating. Bombay is a cosmopolitan area where people from Kerala, Tamil Nadu and Karnataka come in large numbers in search of jobs. They should not feel eny difficulty in getting their necessities of life. So, I would like that the Government rnust increase the quota of rice and wheat and of palmolein for Maharashtra. I am saying this about Maharashtra because I know 'he situation in my own State. Se weightage should be given to South i Indians living in Bombay while allocating rice quota to Bombay. I am sure the Minister will take care of it nnd will at least announce the festival quota imnaedTately. I hope he will also give us details of what help he has give to those affected by floods.

Calling Attention to

SHRI V. NARAYANASAMY: Thank y ui for giving me this opportunity tO participate in the Calling Attention "hich has beep raised by Shri Upendra.

I see from the Opposition, except the the Opposition, of Gurupadaswamy, -- of course, Atal Bihari Vajpayee Ji was not present at that time-aU the members' who spoke, have hurled accusations against the Centre. Apart from that they have

been saying that the Centre has neglected them. Kindly see the States which they are referring to. They are West Bengal, Andhra Pradesh and Kerala. Sir, I would like to give two important facts. The rice production in the State of Andhra Pradesh for the year 1988-89 is 105 lakh tonnes and in the State of West Bengal it ia 101 lakh tonnes. The next rice producing State Jo Andhra Pradesh is West Bengal. What is the contribution oi rice by both the States to the Central pool? The State of Andhra Pradesh is giving 3.12 lakh tonnes.

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SHRI PARVATHANENI UPENDRA: We are giving 5 lakh tonnes.

SHSI V. NARAYANASAMY: Why are you in a hurry? I am giving the details. The State of West Bengal is giving about 90,000 tonnes. Sir, we should not forget the fact that Punjab is the only State which is contributing 65 per cent of the total requirements of rice. When that' is the situatio.i, the State Governments which are contributing only 1.3 per cent demand that all the rice should go to them under the public distribution system. Apart from that an hon. Member from Tamil Nadu who spoke about an hour ago here demanded that the Central Government which has been giving 40,000 tonnes of rice every month should now give to 80,000 tonnes per month thftugh they are not contributing even a single grain of rice for the Central pool. Sir, kindly see the attitude of these States. The Puniab and Harvana States are contributing much more than other States to the Central pool and the Central Government is giving maximum to the States which are rice-eating. In spite of that they accuse the Central Government of poutical motives only to show to tha people that the Centre is neglecting them. As the Minister has stated in 1987-88 actually there was drought, the buffer stocks which they had had to be given to the States to save the situation and apart from that when there were floods in the Punjab area, the procurement v/as

[Shri V. Narayanasamy]

less and, therefore, the Centre had to cut down by 20 per cent the rations which they have been supplying to the States. Therefore, Sir, there is no justification for the State Governments of Andhra Pradesh, West Bengal and Kerala to say that the Centre is not giving them adequate quantity of foodgrains which they need. Sir, 1 for one say That the Centre has to give sufficient quantities of foodgrains to the States but the Centre also has got some reservations and it has tt, equally distribute to all the needy States and to satisfy the requirements of various States. But unfortunately they say in a wise manner that we should not politicise the issue. They give a political colour to the issue saying that the Centre is neglecting them

Sir, as far as Andhra Pradesh is concerned, the Central Government is spending more than Rs. 2,20 crores on account of food subsidy alone.

- SHRI B. SATYANARAYAN REDDV (Andhra Pradesh); From where did you get these figures?
- PROF. C. LAKSHMANNA: What is the source of your figures?
- SHRI V. NARAYANASAMY. If you have not heard, I will repeat it once again.
- PROF. C. LAKSHMANNA: Repeating does not mean anything. From where did you get these figures?,
- SHRI V. NARAYANASAMY: Sir, the Centre is giving Rs. 2,200 crores on account of food subsidy alone. Even the Planning Commission has not agreed to this.
- THE VICE-CHAIRMAN (SHR1 IRSHADBAIG): Mr. MIRZA Naraya-. Kasamy, '.is is asking you, from where you are quoting that figure.

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- SHRI V. NARAYANASAMY: From where Andhra Pradesh is getting the money?
- SHRI A. G. KULKARNI (Maharash-tra): That is his confidential information.

SHRI V. NARAYANASAMY: That is why I said, a large chunk of subsidy ?oes to Andhra Pradesh, West Bengal and Kerala, Now those States which are accusing the Centre are getting more subsidy, more quantity of rice, wheat and the#subsidy also goes with that. The Central Government ia spending 73 paise for each kg of rice, I mean the subsidy the Central Govenment is giving and the States are enjoying and they are still accusing the Central Government. (Intemip-

DR. G. VIJAYA MOHAN REDDY: Is the Government of India prepared to continue with the Public Etistribution System at all? What is the philosophy jehirad it? (Interruptions)....

SHRi JAGESH DESAI: They can give this help to some extent. It is for you to procure(Interruptions)

SHRI V. NARAYANASAMY: There fore, they are not doing. They' 3 per cent, (Interruptions) Vice-Chairman, Sir, I arm not yielding. The most unfortunate part of it is when Government the Central that give rice for the tribal areas under the ITDP programme (Interrup tions) You got your chance. Why > are you interrupting now? Rice given by the Central Government under the ITDP programme was to be sold by the State Government to the tribal people. Re. 0.25 is kept for the trans port and other incidental charges and it is to be sold at Rs. 1.85 by the Stata Government. But the Andhra Prauesh Government was selling it at Rs. 2 per kg even for the tribal people (Interruptions').... I challenge today that you have been selling it... (Interruptions)

PROF. C. LAKSHMANNA: You talk about fine and super-fine varieties

SHRI V. NARAYANASAMY: I am coming to that. They have been selling it at Rs. 2 per kg. When the Prime Minister visited Godavari area along with the Chief Minister of Andhra Pradesh, Shri N. T. Rama Rao, the Prime Minister inquired of this fiom the tribal people. They told him that they have been getting rice at Rs. 2 per kg. Then the Prime Minister inquired of Mr. N. T. Rama Rao, and Mr. N. T. Rama Rao said, "We ore giving fine variety of rice and therefore, we are charging 15 paise more." When the Prime Minister asked the tribals to bring rice, rice was brought by them. The' Prime Minister tasted rice and then asked Mr. N. T. Rama Rao to taste that rice. But Mr. N. T. Rama Rao, the Chief Minister of Andhra Pradesh refused to taste rice. ...(Interruptions)

उपसभाध्यस (श्री मीर्जा इर्शादबेग) : श्रापका समा श्राएमा, तब बोल लोहिए।

थी राम ग्रवधेश सिंहः मान्यवर, यहां एन०टी० रामाराव के नाम लिया जा रहा है ... (व्यवधान)... के० के० तिवारी का ... (अववधान) ... मारने की धमकी दो तब बोलने नहीं दिया।

उपसमाध्यक्ष (श्री मीर्जा इशविबेग)। जब ग्रापका मौका ग्राए तब बोन लोजिए।

श्रीराम प्रविधेश सिंहः मेराब्यवस्थाका प्रश्नहै। ब्यवस्थाका प्रकृत यह है कि हभने यहां एक सवाल उठाया था ग्रीर पूरा सदन उप बात पर चर्चा करना चाहता था। जब मैं राज्य मंत्री के० के० तिवारी का नाम ले रहाथातो कहा गया कि गेरे ग्रश्टमी का नाम न लिया जाए जो ज्या डिफेंस नहीं कर पकता लेकिन मंत्री तो पहां डिफेंग कर पकते हैं. एन० टी० रामाराव तो यहां डिफेंस नहीं कर सकते।

उपसभाध्यक्ष (श्री मीर्जा (श्रीबंग) : यह व ई व्यवस्था का प्रश्न नहीं है। श्राप बैठ आइ । यह न्यवस्था का प्रश्न इनलिए नहां है क्योंकि उनका नाम लेकर मानना सदस्य ने कोट कि है कि उन्होंने ऐसा कहा था।

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श्री राम अवधेश सिंह: मैं भी तो यही कह रहा था।

यह तो रिफरेंस में छ। रहा है।

उपसमाध्यक्ष (श्री मीर्जा इशविबंग) : श्राप वैठ ज इए।

SHRI V. NARAYANASAMY: Sir, the Prime Minister asked the Chief Minister of Andhra pradesh ...(Interruptions). Sir, I will not quote the name if he wants... The Prime Minister asked the Chief Minister of Andhra Pradesh to take the rice. N. T. Rama Rao, the Chief Minister of Andhra Pradesh, refused to take the rice which was supplied to the tribal people for the reason he knows fully Well that bad quality of rice nas '7een SUP" plied to the tribal people by him. (Interruptions)

THE VICE-CHAIRMAN (SHRI MIRZA IRSHADBAIG): Mr. Samy... (Interruptions)

SHRI V. NARAYANASAMY: Mr. Upendra quoted it. Therefore, I will have to refute it. (Interruptions)

PROF. C. LAKSHMANNA: When Mr. Ram Awadhesh Singh raised a point of order, he said he is only quoting and referring to something. So long as he quotes and refers to something, there would be no objection. But, unfortunately, the Member not merely is quoting but also Imputing motives. He is attributing things to the Chief Minister of Andhra Pradesh. Therefore, it is not proper.

SHRT V. NARAYANASAMY: You ean accuse the Prime Mmister like anything ...(Interruptions). What kind of reference you are making!

PROF. C. LAKSHMANNA: Mr. Vice-Chairman, I cannot be a party to what they say. If I had accused the Prime Minister here, etc., perhaps, they could have found fault with it. I am referring to a particular point. If he refers, if he quotes-, I would not raise any objection, I would keep quiet. But if he alleges, if he attributes motives and if he casts aspersions on the working of a particular Chief Minister who is not in a position to come and defend himself. I think that at least that should not go on record.

THE VICErCHAIRMAN (SHRI MIRZA IRSHADBAIG): I will look into it.

SHRI V. NARAYANASAMY: Sir, the Chief Mmister of Andhra Pradesh refused to take the rice because he knows fully well that it is bad quality rice which has been supplied to the tribal people in that particular area. Sir, for two years they have been collecting money from the poor people. The Prime Minister simply said 'cheat'. The Prme Minister should have said, " N. T. Rama Rao is a liar, great liar and also a cheat." The Prime Minister Should have said that. (Interruptions)

SHRI PARVATHANENI UPENDRA". Just a second.

SHRI V. NARAYANASAMY: I am not yielding.

SHRI PARVATHANENI UPENDRA: Just one minute. You are going in a very... (Interruptions)

SHRI V. NARAYANASAMY: I am ' not yielding. You had your chance and you spoke. (Interruptions)¹. I ^{am} not yielding. He has already spoken.

SHRI PARVATHANENI UPENDRA: I am "on a point of clarification. When the Chief Minister... (Interruptions)

SHRI V. NARAYANASAMY: I am telling that I am not yielding.

SHRI PARVATHANENI UPENDRA: sent 22 samples of rice to the Prime Minister to taste what type of rice is being sent ...(interruptions)... the Prime Minister, in his reply dated December 26, 1986, said this. I Quote: "Dear Shri Rama Rao, I have received the packet of the sample rice you have sent. (Interruptions). The taste of it will have to await my return to Delhi." This is what he said.

a matter of Urgent

SHRI V. NARAYANASAMY: Therefore, Sir, the Telugu Desam party are distorting the facts. Apart from that, they have been telling a blatant lie and they have been telling that the rice which has been supplied to Ihe tribals is fine variety. • It is not the case. In his meeting recently, in June 1989, the Prime Minister said that the Chief Minister has taken 15 paise more from each tribal for each Kg. of rice which had been supplied to them. In that context, the Prime Minister said that the Chief Minister of Andhra Pradesh is a cheat, 'he is collecting money even from the tribals. Therefore, ... (interruptions) When the Central Government has given strict guidelines and instructions that that variety of rice to the tribal people should not be sold for more than Rs. 1.85, if they sold it at Rs. 2/- it is a fault on the part of the State Government and they should not blame the Centre. Sir, to the public distribution system, the supply is to be made by the Centre. Distribution of the material, rice, wheat, oil, kerosene, everything, is to be taken care of by the State Government. (Interruptions-

SHRI PARVATHANENI UPENDRA: ' Now you say you will make the supplies directly to the people.

SHRi V. NARAYANASAMY; It should be taken care of by the State Governments. What is happening In, the States? For th© first ten to fifteen days in the month people get things from the ration shops. After the 15th even if the cardholders want to draw their ration, they are tola that the stock

is over. The supply is made on the basis of the total number of ration cardholders and their requirements, whether the ration shop is run by the Government or is run by a private individual. But thev supply to the ration shops only for the first fifteen days and after the 15th they say they d.on't have stocks. So the State Governments have to see that the ration cardholders realiy get the benefits of the public distribution system, instead of "blaming the Centre. What is happening in Andhra Pradesh? The Chief Minister of Andhra Pradesh says thay are supplying rice at Rs. 2 a kg. They had supplied like that for some period. But what is happening now? Recently, about three or four months back, when you fixed a target of 25 kgs per month,—they have green cardholders, yellow cardholders etc. system in different areas-'when it came to the question of supplying rice to ihe people, they have supplied only 5. kgs. And they have been telling everybody that they are selling rice at a cheaper rate to their people. That is not the case. They give rice at Rs. 2 a kg only in certain areas and that too lesser quantities. And they go about telling people that they are supplying rice at Rs. 2 a kg. This is what the Telugu Desam people are telling the people of that State. The people in some areas in that State are not getting even that 5 kgs. Therefore, as far as public distribution is concerned, it is the primary responsibility of the State Governments and the State Governments have to supply materials to the people as per the ration cards which they have supplied through the public distribution system...

SHRI V, GOPALSAMY: The Centre should not behave in a partisan manner.

SHRI DIPEN GHOSH (West Bengal): Mr. Narayanasamy, the rice is with you and the system ls with me. You are keeping the rice and we have to run the system. Without the rice how do you expect us to supply?

SHRI V. NARAYANASAMY: You are getting supplies. Your production is more but you are giving only 1 pe/ cent to the Central pool and you are demanding IOO per cent. Is it justified? Tamil Nadu is not contributing anything to the Central pool. There Is more production. Even then -vou can see they want more rice...

a matter of Urgent

Public Importance

SHRI V. GOPALSAMY: For what reason did you release 80,000 tonnes under the President's rule and for what reason suddenly you reduced it to 40,000 tonnes after that? Is this not partisan attitude? Is this not discriminatory attitude?

SHRI V. NARAYANASAMY: They demand more release from the Centre. But then they should also respond to the Centre. Whatever they produce there, they want to keep it to themselves and they accuse the Centre...

SHRI N. E. BALARAM: Are you arguing against supplying rice to the rice eating areas? What is your argument?

SHRI V. NARAYANASAMY: I am not arguing against supplying to the rice eating States. I want supplies to be made to the rice eating peor>le. But I say that the State Governments also should be more responsive &nd contribute to the Central pool which certain States are not doing, are refusing. They are not willing to contribute. How can you expect the Centre to do anything? How can you ask the Centre?

SHRI V. GOPALSAMY: It is the duty of the Centre.

SHRI. VITHALBHAI M. PATEL (Gujarat): Gujarat purchased 5 lakh tonnes of edible oils. You can also do it.

SHRI V. NARAYANASAMY; I agree with you. Oil production is more in this country. We are also reducing the import of oil. But my submission fo the honourable Minister is that in spite of the bumper crop in oil production, the prices have not come down. Prices should be kept under

check. In spite of the higher production, the has done it already. prices have not come down, but they have gone up. Therefore, the honourable Minister should pay attention to this aspect.

shri Gurupadaswamy that the entire public the Central Government because they distribution system should be reviewed. In the would like to tell their people for political States, when they supply to the consumers, the reasons that the Centre is not supplying ration card holders, how they are supplying to these food items. them is also to be considered. Simply because they have been telling that the Centre is not giving more, we should not act. We should also see how effectively the State Governments are functioning in the distribution of the materials MIRZA IRSHADBAIG): Now, Mr. to the people who are eligible for ration cards. Vajpayee. Sir, Class I officers and persons ^ho are getting more pay, also go in for ration items. They are getting eight thousand rupees, nine thousand rupees, and yet they also go in for rationed items. Rationed items are to be supplied to those who are in the middle-income groups and low-income groups—and those yirtio are below the poverty line.

The State Governments have to start more ration shops. I say thig because in States like UP and in certain other States, for three thousand or two thousand cards thera is one ration shop and, therefore, people living in remote areas are not in a position to go and get the materials. Therefore, for Ave hundred cards there should be one ration shop so that the supply that is made by the Centre is equally distributed among the people who are in need.

The statement of the honourable Minister is self-explanatory and it says that the Centre is much concerned about the supplies that they are making to the people of the various States. I would request the Opposition Members who are sitting on the other side not to politicise the issue because only three States are raising this Issue.

Public Imoortance SHRI V. GOPALSAMY: The Centre

a matter of Urgent

SHRI V. NARAYANASAMY: I said. only three States are raising the issue. Now, I will include Tamil Nadu also. Sir, only four States are raising this issue and Sir, I agree with the honourable Member, they want more supplies to be made by

With these words. Sir. I conclude.

THE VICE-CHAIRMAN (SHRI

श्री श्रटल बिहारी वाजपेयी (१६० प्रदेश): उपस्थान्यना महोदण, रामने पहले में भाषको अन्न ई बेना चाहता है क्योंकि मैं पहलो दफा धापको इस उद्देव धासन पर देश रहा हूं। मेरा शापको बहुत-दहतं अभिनन्दन।

उपसभाध्यक्ष (श्री मीर्जा इशदिवेग): बन्धवाद ।

श्री ग्रटल बिहारिंगे वाजपेयी: इसके बाद में अपने मित तेलग देशन के नेता श्री उपेन्द्र को नधाई देना चाहता हं जिन्होंने एक मध्तवपूर्ण भामना यहां सदन के सामने उठाया है। उसका जो राजनीतिक पहलू है उसकी चर्चा में बाद में करूंगा। उत्पादन, वितरण ग्रीर उपभोग ये तीनां आवश्यक कड़ियां है जो देश के श्राधिक विकास के माथ जड़ी हैं, जो व्यक्ति के जीवन के साथ जुड़ी हैं। में मंत्री महोदय के वयान को देख रहा था उसमें बताया है कि उत्पादन की वृद्धि हुई है लैकिन वितरण के बारे में शिकायतें उठ रही हैं। उत्पादन में बद्धि जरूरी है। वितरण में समानता आवश्यक है। और आज हमारा देश विकास के जिस स्तर पर है उसमें धनी मानी लोगों के लिए उपभोग में संयम भी अवस्यक है। ब्राह्मभक वस्त्रकों का वितरण ठीक तरह से हो इनिया सार्वनिक वितरण प्रणाली बनायी गरी है। स्पष्टतः राज्यों को उस

वितरण प्रणालों को ठोक तरह व चनाना है। लेकिन विद्या प्रमाली क्लब के आए निर्भर करता है कालिक इन नारी वस्तुती को बननों भा केन्द्र ने प्राप्ति हुन भी ले रजा है। प्रदेग छनर वसूत करना चाहते हैं तो उन पर सोमाय लगी हुई हैं। फूट कारगेरेगा अंक इंडिंग ींग दान व वरीयता है वनत अलग दान पर वे तहीं खरोद तकते हैं। संबद है, केन्द्र फ्रोर प्रदेशों में अन्योनगाधित संबंब हैं ग्रीर ग्रेगर दोनों में विवाद खड़ा होता है, दुर्माग्य से जैता विवाद खड़ा हो गता है, इत्तर्ने न उपशोकता का लाभ होगा श्रीर न केन्द्र और राज्यों के संबंध में सद्भावना भीर सीहार्द रहेगा।

महोदय, इनका एक पहलू और भी है। हम उत्पदक से सारी वस्तू गृंखरीदते है, खानतर खाद्यान्न वस्तूरं, खाद्यान खरीदते हैं, खाने की चीजें खरीदते हैं ग्रीर उन्हें उनमोक्तां को बेचते हैं। दोनों में कितना ग्रन्तर होनाचाहिए, क्राज दोनों में कितना अन्तर है? उत्पादक से धान या गेहं किस भाव पर खरोदा जा रहा है ? उपनोक्ता को कित भाव पर उपलब्ब कराया जा रहा है? ये महत्वपूर्ण प्रश्न हैं ग्रीर इनको श्रांखों सं ग्रीतन नहीं किया जा सकता है।

मैं शापको गेहं का उदाहरण देना चाहना हूं। ग्राम दिल्ली में गेहूं के घाटे का भाव का है ? का आटे की कीमत और जिल भाव है गेहूं कि तानों से खरीदा जा रहा है, उनमें कोई संबंध है? गेहूं पीतने बाली एक मिल संस्कार के ग्रजीन भी है। वह कितता मुनाफा यमा रही है ? उचित रूप ने उपको कितना मनाफा कनाना चाहिए? क्या यह देखना सरकार का कम नहीं है कि इस्में कहीं उत्पादकों के साथ तो घटनान नहीं हो रहा है? कड़ी उन्नोकाओं को उचित दाम पर चीनें सहस्या कराने का उददेश्य तो विका नेंडी हो रहा है? लेकिन मझे ऐसा लगता है कि यह अन्तर बढ़ता जा रहा है।इन प्रस्तर को कम करते की अवगतना है। यह ठोत है कि नस्कार सबजोड़ी भी देती है, खरीदने में भी देती है और कड़ी कड़ी वेचने में भी देती है।

लाकत आवसक वश्युद काम लायक वर पहुंच त बाहर हा नायें तो समझना चाहिए कि इन प्रमाली में सुधार की धावसकता है । मैते केवल धाटे का उदाहरण दिया है । मेरे पात और भी उदाहरण है। जनमं इन वक्त में विस्तार से नहीं जाना चाहता हूं।

दूपरी बात यह है कि पब्लिक डिस्ट्रिब्र्यान सिस्टम बहुत फैल रहा है। छोटे छोटे दुकानदार उतको चला रहे हैं। श्राम श्रादमी का उनके साथ संबंध श्राता है । मैं दिल्ली का उदाहरण जानता हं। बड़ी शिकायतें हैं। अञ्छामाल नहीं मिलता, उचित दर पर नहीं मिलता। कभी-कभी दुकान में माल नहीं होता। उपमोक्ता को बापप लौटना पड़ता है। दिल्ली के सारे लोगों को वितरण प्रणाली में शामिल भी नहीं किया गया है। दिल्ली में लाखों लोंगों ऐसे हैं जिनके पास राशन-काई नहीं हैं । वे गरीव लोग हैं। वे प्रानी प्रावश्यकता कहां से पूरी करेंगे? वितरणं प्रणाली को ग्रौर भी विस्तृत करने की आवश्यकता है। अभी आप सात बस्तुग्रों का वितरण कर रहे हैं। क्राबराकता हो तो इसमें नई वस्तूर् शामिल की यि । कागन के दाम बहुत बढ़ रहे हैं । बच्चों के लिए कापियां खरोदना मुक्किन हो रहा है। कहीं-कहीं उचित दर पर कावियां सप्लाई करने की जिम्मेदारी प्रदेशों के प्रशासन ने ली है। जीवन रक्षक दवाग्रों की कीमतें बढ़ रही हैं। दवापें उपलब्ध नहीं हैं। यह सुझाव पहले भी धा चुका है कि वितरण प्रणाली में धौर भी अवस्त्रक वस्तुओं का मनावेश कराया जाय । झगर वितरण प्रणाली ठीक नहीं चलेगी, धगर लोगों को राहत नहीं पहुंचेगी, तो पारा प्रयत्न हमारा विकल हो जाएगा ।

ब्रव तीतरी वात है । यह विवाद खडा हमः इन दात को लेकर कि हमारे प्रधान मंदी जी ने 15 जून की आन्ध में जाकर एक भाषण दिया । प्रवास मंत्री कोंग्रेन के घटाका भी हैं। शच्छा होता ये दो पद अलग होते । अज उन्हें राजनैतिक भाषण भी देना पड़ता है और

श्री सुख राम: प्रधानमंत्री भी पार्टी से होते हैं।

श्री ग्रटल बिहारी बाजपेयी: पार्टी के होते हैं । पार्टी का होना घलग बात है ग्रौर पार्टी का कड़बक्ष होना ग्रलम बात है। पहले कांग्रेन में परंपरा थी कि पार्टी अध्यक्ष अलग होगा और प्रधान मंत्री अलग होगा । अब अपने दोनों को एक कर दिया । प्रधान मंत्री की दोहरी भूमिका हो गई । वह जब कमी कांग्रेस ऋष्यक्ष के नाते बोलते हैं तो ऐसी बात कहते हैं जो प्रधानमंत्री को कभी नहीं कहनी चाहिये।...(व्यगधान)... ग्रव ग्राप प्रानो बातों को याद मत दिलाइये। जब प्रधान मंत्री किसी मुख्य मंत्री के लिये कहे कि वह चोट है, ठग है, मैं तो समझता था कि ठम प्रथा खत्म हो गई है मगर आधितिक भारत में ठग प्रथा चल रही है। मुख्य मंत्री धगर ठग हुआ तो प्रधान मंत्री क्या हुआ ? मैं इस शब्द का उल्लेख करना नहीं चाहता । यह विवाद बड़ा दुर्मार पूर्ण है। आंघ्र में किन कोमत पर चावल बेचा जा रहा है इनकी तो प्रधान मंत्रों को पूरी जानकारों प्राप्त कर लेनो चाहिये थी। फिर भी ठग गब्द का प्रयोग नहीं करता चाहिये था । अच्छा यह होता कि वे मुख्य मंत्री को बहते कि हम आपको सस्ता चावल दे रहे हैं और ग्राप महंगा वेच रहे हैं, यह ठोक नहीं है। ये वातें समा के मंच पर अगर विवाद का विषय बनाई जायेंगी तो इसने देश की राजनीति का स्वस्थ कर नहीं उभरेगा। होना तो यह चाहिये था कि प्रधान मंत्री कहते कि मुझे गलत जानकारी मिली थी। मैं सन रहा हूं कि कांग्रेस के मिल कह रहे हैं कि उन्होंने 1986 की बात कही थी। यह 1989 है और 15 जून का भाषण है। अगर प्रधान मंत्री ने गलत कहा तो उन्हें कहना चाहिये कि गलती हो गई। बड़े लोग गलतियां करते हैं और बड़ी गलती करते हैं। मगर जो गलती करता है और अपनी गलती मान लेता है तो वह सबसे बड़ा होता है। गलती हुई,

अगर मैं गलती करूं तो मुझे मानना चाहिये। अगर नहीं मानवा तो समझिये कि मैं छोटा है। अब इसकी सफ ई दी जा रही है जिसकी कोई सफ ई नहीं। वे तीन रुपये में जावल वेच रह हैं इसकी आलोचना हो रही है। नागालैंड में जो चावल केंद्र स जा रहा है वह तीन रुपये में बेचा जा रहा है, तीन रूपे किलो। मेरे पास क पत्र है। Leader of the Opposition, Nagaland Legislative Assembly Mr. K. L. Chishi.

उन्होंने प्रधानमंत्री को लिखा है । मेरे हाथ में एक कादी आ गई है, पड़ोस में से । हमारे पड़ीसी से संबंध अच्छे हैं। मैं उसको उद्भुत करना चाहता हूं :

"I beg to draw your attention to the fact...'

उन्होंने भी आंध्र का उल्लेख किया है कि आपने आंध्र के मुखा मंत्रो पर आरोप लगाया है, आपने आंध्र के मुख्य मंत्री की श्रालोचना की है कि वे 1.80 रुपया में चावल बेच रहे हैं। फिर अमे उन्होंने लिखा है कि :

"I beg to draw your attention to the fact that in Nagaland the Congress (I) Government headed by Mr. S. C. Jamir, Chief Minister of Nagaland has made common rice . -available to the people of Nagaland who are 90 per cent Tribals at Rs. 3 per KG. even at Dimapur town and Kohima which are nearest to the railhead."

भीर धांकड़े भी उपलब्ध किये जा सकते हैं। पंडित सुखराम जी स्वीकार करेंगे कि इसके लिये अलग-अलग राज्यों ने अलग-अलग कीमवें निश्चित कर रखी

श्री सुख राम: फाइन ग्रीर सुपर फाइन की अलग-अलग की मतें हैं।

श्री ग्रदल बिहारी बाजपेयी: ग्राप वही कह रहे हैं। प्रधान मंत्री का भाषण, उनका सुदर्शन चिहा मेरे पास है।

इसमें फाइन ग्रीर सूपर फाइन का फाइन डिसटिन्क्शन नहीं है । यह सब धान बाईन पनरों है । यह नहीं होना चाहिये था। नाग जैंड में यह 3.50 हनवा है। आगे उन्होंने लिखा है कि 3.50 घराया उपभोक्ताओं को पड़ रहा है। यह कैंप विक रहा है? या तो स्वीकार की जिये कि हम जिस भाव ने प्रदेशों को दे रहे हैं प्रदेशों े अपनी दब्दि । फैनला किया हुपा है। एक दूपरे पर धारोन प्रत्यारोप करते की वहरत नहीं है। लेकिन आरोप प्रत्यारोप किये जा रहे हैं। यह ठीक है कि चुनाव का साल है और ऐसी बातें कही जावेंगी जो नहीं कही जानी च हिये। मगर इन विवाद में प्रधान मंत्रो फंन जांब और किसो मुखा मंत्री को ठग कहें यह ठीक नहीं । कोई मुख्य मंत्री अगर दिन में अपना काम करता है और रात में अभिनय करता है तो प्रधानमंत्री को क्या ग्रापति है।

श्री राम अवधेश सिंह: प्रधान मंत्री अनिना करते हैं तो कौन रोकता है। (व्यवधान)

श्री ग्रह्म बिहारी वाजपेयी: इसमें कोई आपत्ति की बात नहीं है।

श्री रक्क वलीउल्लाह (गुगरात) : आने एक इंकर में दो पत्री मारे हैं।

श्री ब्रटल बिहारी वाजपेयी: पगर आप तो बोच रहे हैं पक्षी मरा कहां है ? उ। नगा-पक्ष महोदय, यत्र में एक धीर भामना जठाऊंगः । शक्कर के दान इतने क्रों बड़े हैं? मैं लबाऊ गरा था, कारपोरेयत के इलेक्यन में, आप जो हारे हैं उनका एक कारण यह भी है कि शक्कर के दास बहत वढ गये ग्रीर लोग दखी हैं। गाड़े तौ रुपये प्रति किलोग्राम शक्कर, क्या जीचित्य है इपका ? अब तो गर्मी नहीं है, थोड़ी थोड़ी बरमात भी शरू हो गई है, शरवत की उननी मांग नहीं है, शादी-विवाह का मौसम भी खत्म हो गा। है। शक्तर की भाग गिरनी चाहिये मगर भाव बढ रहे हैं। उस दिन पंडित सुख राम जी ने कहा कि थोक में शक्कर के भाव गिर गये हैं। तब मैंने पूछा था कि आप थोक में खरीदते हैं या फटकर में खरीदते हैं ?

हम लोग तो फटकर में सामान खरीदत हैं योक में नहीं। इय देश का दर्भाग्य यहीं है कि अगर थोक में दाम गिर जात[ा] है जो वह फुटकर में प्रतिलक्षित नहीं होत^र है, प्रतिविभित्रा नहीं होता है। इह एक अलग कहानी है। यह मनाफाखीरी की कहानो है. 1ह भष्टाचार की कहानी है। अब यह ठीन है जाप कहेंगे कि लेबो को भुगर अधिक रिनाज कर देते है, दाम व**म** हो जाता है मगर उसा काम नहीं चल सकता । अल उतका कोटा बढाइवें, प्रति व्यक्ति को भिलने वाली शक्कर की याना बढ़ाये, दाम पर नजर रिवये । डा॰ लोहिया दाम बान्धों की बात किया करते थे । मांग यह नहीं हो रही है, में यह मांग नहीं कर रहा हूं कि आप नियन्त्रण ध्या दें। उन ती विम अभाव पैदा होग. उसने भव्याचार बढेगा लेकिन गरीब लोग जिनके लिए आपने यह वितरण प्रणाली बनाई है विकसित की है जिसे लिए आप एल रहे है उन्हें उचित दर पर पर्याप्त भावत में वादश्वकता की वस्तुर्ग उपलब्ध करते का प्रबन्ध होता चाहिए। यह आपकी मिनेदार। है यौर राज्य सरकारों की भी किर दार है लेकिन आप प्रबन्ध नहीं कर पा वहीं है सार यह चनाव साल मैं दि शाप प्रदर नहीं कर पाएंगे तो यह बहुत महंग परंगः। पहित सुख राम जी जाद रिए हिधानन भी इत्तर वार्गः नहीं । धन बाद ।

SiHRI RAOOF'VALIULLAH; Mr. Vice-Chairman, Sir, only a few days ago the Chief Minister of Gujarat and the President of the Gujarat Pradesh Congress Committee met the hon. Prime Minister and submitted a note on the difficulties faced by the people of Gujarat due to inadequate supply of sugar, edible oil and other essential commodities and pleaded for an enhancement of supplies by the Central Government.

Sir, last year and this year again, we had very good monsoons, barring floods and heavy rains in some parts of the country like parts of Maharashtra, Andhra Pradesh, Kerala and North Eastern Staes. The rains have

[Shri Raoof Valiullah]

Calling Attention to

boosted the prospects of yet another bumper crop in the country. It is also on account of this that the country achieved self-sufficiency .not only in foodgrains but effected considerable reduction of imports of edible oils also. Still the people are facing difficulties due to inadequate supply of essential commodities like wheat, rice, sugar and edible oils. Sir, even with regard to kerosene the people, particularly in the rural areas are complaining that they do not get sufficient quota. Sir, the production of rice in the country during the current year increased substantially. An additional quantity of about 15 million tonnes is available in the market from this year's kharif production. Because of higher level of allotments during 1987-88 and 1988-89 to tackle the situation created by severe drought and also due to unprecedented floods, the procurement in some States fell. Accordingly, allocation of rice was reduced in the case of most of the States. But again during the period December 1988 to April, 1989, 18.57 lakh tonnes have already been distributed to various States

Sir, distribution of foodgrains for public distribution system and other programmes has been increasing every year. Prom 85 lakh tonnes in 1984-85, it has increased to 159 lakh tonnes in 1988-89. Wheat production has also gone up by 90 lakh tonnes in the country, from 451 lakh tonnes in 1987-88 to 541 lakh tonnes in 1988-89. Then, there is something wrong with the public distribution system that they do not get at the lowest level, at the common man's level, the essential commodities. I would therefore, plead with the Government that it is high time that the entire distribution system should be overhauled in view of the bumper crop on the one hand, that is availability on the one hand, and the difficulties faced

by the people in not getting essential commodities, on the other.

Public /mportance

a matter of Urgent

Sir, I would come to my State of Gujarat. As far as Gujarat is concerned, fair-price shops have experiencing shortage of sugar, edible oil and other essential commodities. In the open market, free sale sugar is sold at Ks. 9.50 per kg. and in the fair-price shops, levy sugar is sold at Rs. 5.25 per kg., at the rate of 400 grams per head. Earlier, even through the fair-price shops, free sale sugar was available but now this has been discontinued, and with the rise in price in open market, it is becoming increasingly difficult for the common man to purchase sugar for his daily use. As far as edible oil is concerned, fairprice shops have discontinued distribution of palmoline in Gujarat. It is surprising that when Gujarat faced an acute drought situation for the last four years, edible oil was being distributed through public distribution system, through the fair-price shops. But now it has been discontinued. The minimum quantity required per month is 5000 tonnes. I, therefore, plead with the Union Government that enough quantity of imported palmoline may be made available to Gujarat to overcome this shortage. This year there has been a bumper crop if the oilseeds and the State Trading Corporation has even cut down its imports. But surprisingly, groundnut oil in Guiarat, in Ahmedabad city, is being sold at Rs. 360 per tin of 15 kgs. Even in the worst year of drought, four years ago, this price had not gone beyond Rs. 380 per tin of 14 kgs. Sir, I do not know whether you have come across the statement made by the Governor of Gujarat in a public meeting that the situation is very alarming. He was surprised that edihle oil in Gujarat was being sold at Rs. 360 per a 15 kg. tin. As I said, even in the worst years of drought, it had never gone beyond ^s- 3&u. I think tho hon. Minister must tell us as to what are the reasons for this.

As Mr. Jagesh Dasai pointed out. & \ there are unscrupulous elements taking advantage of the situa tion, the Government must come down heavily on them. This wili save not only the common man but it will also ease the situation as far as the States are concerned.

The quot_a of wheat and rice continue t₀ be given to Gujarat. But there have been widespread complaints-even the Gujarat Government has complained—that the wheat and rice supplied from Punjab has been rain-soaked and, in some places, it has been described 'unfit for human consumption'. I would like to kn<>>w whether such complaintg have been received from the State Government. Only this morning, the hon, Minister of Civil Supplies, Gujarat, talked to me and he told me that the wheat and rice which has been supplied this time from Puniab is not fit for human consumption as it is rain-soaked. Therefore, I plead with the Central Government that something must be done in the matter and enough quantity, sufficient quantity, should be rushed to the State of Gujarat.

Same is the case in regard to the supply of kerosene. There is a deficit of nearly 2,500 ki. every month. The policy of the State Government to issue new licences, particularly, to the jobless textile mill workers and freedom fighters has suffered on account of this paucity. As you are Ahmedabad, there is aware, in problem, there is a crisis, in the textile industry and the Union Government and the State Government have decided that these licences would be issued to the jobless mill workers, Now, the State Government says that because of the paucity of kerosene, they cannot-issue licences. I would, therefore, request the hon. Minister to see whether this situation . can be eased. I, realiy, be thankful to the Union Government if sufficient quantities of rice and other

Public Importance essential commodities are rushed to the State of Gujarat. Thank vou.

a matter of Urgent

THE VICE-CHAIRMAN (SHRI MIRZA IRSHADBAIG): Shri Kulkarni.

श्री राम अवधेत सिंह: उनको घरा पीछे बुलव इये । एक इधर से ग्रीर एक उधर से होना चाहिए ।

THE VICE-CHAIRMAN (SHRI MIRZA IRSHADBAIG): Mr. Kulkarni, I think you can wait.

SHRI A. G. KULKARNI: All right, Sir. Even if I do not speak, there is no problem.

SHRI KAMAL MORARKA (Rajasthan): Mr. Kulkarni, we want to hear you.

SHRI A. G. KULKARNI: Who wants to hear me!

THE VICE-CHAIRMAN (SHRI MIRZA IRSHADBAIG): At least the Chair.

SHRI A. G. KULKARNI: The Chair has to hear.

श्री राम श्रवधेश सिंह : मान्यवर, कांग्रेसी लोगों को अच्छा नहीं लगेगा, यह बाद ठीक हैं । जो बात अच्छी नहीं लगेगों ... (व्यवधान)

उपसभाध्यक्ष (श्री सीजा इशांदयेग) । आप फिक मत की किए कि किसको अच्छा लगता है, किसको अच्छा नहीं लगता है। यह जाने दोजिय, मगर आप अपनी वात जल्दी में तीन मिनट में बत्स की किए।

श्री राम अवशेष सिंह: उपतमाध्यक्ष जी; यह वयान जो मानतीय मबी जी ने दिया है, उपने कहीं भी उन्होंने अपने विभाग की नीति को बारे में कई क्वी नहीं की है, श्रीतक एक गाउट बतान, गुमराहकारो बजान दिया हैं। यह मैं इनके पैरासाफ छह जो नेता हूं। इपने इन्होंने कहा है:

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"The bumper crop of oilseeds during the year 1988-89 has increased the availability of indigenous Oils in the market. The prices of these oils have also come down."

तो यह कितना इन्कोज हुआ, यह सदन को बताना चािये और इन साल बढ़ोतरी कितनी हुई ग्रीर बढ़ोतरी की बनह से दाम कि ता घटा है? तो यह कहते हैं कि दाम इतना घटा है, तो हम लोग इनकी जोभ पकड़ लेने कि आप कह रहे हैं कि दाम घटा है, पर दाम ज्यों का त्यों है, या दाम बढ़ गया है। तो बहुत चतुर ई से, चालाको से वचने के िए इन्होंने कहा कि दाम धट गया है और प्रोडक्शन बढ़ गना है।

तो इत तरह का गुमराहकारो चवान मंबी जी आप न दिया करिए। जन स कम सदत में आइये, तो पूरी सफाई उ अहमे और नीरा राफ करके अहमे । सब से पहली बात तो यह है कि एक श्रोर ग्राप कहते हैं पै। याफ एक में कि इस साल खरोफ फसल की वम्पर उत्पादन की वजह से 15 मिलियन टन ज्यादा राईस पैदा हथा । अब 15 मिलियन टन पिछले साल से ज्य दा पैदा हुआ और इस साल चंकि हरियाणा ग्रीर पंजाब में वाढ या गई इसलिए ग्राप राईस को इकटठा नहीं कर सके, यह आप कारण दे रहे हैं। तो पिछले साल तो कम पैदा हुआ था तो हरियाणा भीर पंजाब से भापको प्ति थोड़े हुई? टोटल प्रोडक्शन तो आपका बढ़ गया 15 मिलियन टन तो राईस की आपूर्ति फिर 20 परसेंट क्यों घटाते हैं ? यह परस्पर विरोधी वयान है । अगर आपका 15 मिलियन टन बढ़ा है तो फिर 20 प्रतिशत घटाने का कोई ग्रौचित्य नहीं है । ग्राप यह बात कह सकते हैं कि आपको मोबाइल करने में एक जगह से दूसरी जगह भेजने में कुछ समय लग सकता है, लेकिन आप यह स्राधार नहीं ले सकते कि हमारे पास सामान नहीं है । मान लीजिए, इस देश के किसी कोने में जरूरत है तो सैन्ट्ल पल तो इसीलिए है कि किसी सूबे में, किसी

हिस्से में कमी हो तो वहां सैन्टल पल से म्रनाज पहुंचाया जाएगा, चावल पहुंचाया जाएगा, गेहं पहंचाया जाएगा । इसीलिए तो सैन्ट्रल पूल है। क्या यह पजा के लिए है ? ग्रापके पास चावल जमा कर दिया जाएगा और भ्राप उसकी पूजा करिए ? बाद में उसमें कहिए कि 2 परसेंट, 4 परसेंट चूहा खा गया श्रीर चूहा खाने के नाम पर फूड कार्पोरेशन के पदाधि[ा]री उसको लूट लेंगे। उसमें 200, 300 400 करोड़ वे हर साल लूटते हैं। तो उस बात को मत बताइये। आप इस अपनी कमी को हम लोगों के सामने रखिए, क्योंकि सदन सुप्रीम है, सरकार सुप्रीम नहीं है, यहां हम लोगों को खुल कर बात कहिए। तो यह दो बातें ग्रापके परस्पर विरोधी वयान हैं।

अव 🗄 ग्रांतिम बात वहना चाहता हं कि जो भ्रापने कहा है कि हम लोगों ने सब पब्लिक डिस्ट्रोब्य्शन सिस्टम ठीक कर दिया है लेकिन में आपको याद दिलाना चाहता हं कि. ीने आपको एक चिटठी लिखी थी ग्रीर दो बार टेलीफोन किया था कि हमारे यहां जो गेहं दिया गया तो उसमें आधे से अधिक कंकड़ बाल और अनाज का छिलका है जो कि उसमें मिलाया हुआ है । की उसकी - रिपोर्ट की, आपके फुड कमिश्नर को लिखा । उसने विसी श्रादमी को भेजा हेलीफोन करने पर श्रीर जांच कराया। तब वह दुकानदार हमारे यहां आकर कहने लगा कि मधाफ कर दीजिए। हम यह क्यों मुद्राफ करें । तुम जब एम०पी० को ऐसा दे रहे हैं तो आम जनता को कैंसा खिलाते होंगे ? हमारा तो टैस्टिंग प्वाइंट यह है कि हम जो लड़ते हैं अपने लिए नहीं, हम लड़ते हैं इसलिए कि जब यहां ऐसा सप्लाई करते हैं, तो ग्रीर जगह कैसा सप्लाई करते होंगे? यह माननीय पं० सुख राम जी को हमने वहा ग्रीर इन्होंने वहा कि उसकी दुकान कैंसल करेंगे ग्रीर हम जांच करायेंगे । हमने कहा कि सारी जगहों में ऐसी ध्रनाज की सप्लाई होती है। तो माननीय मंत्री जी ने कुछ नहीं निया।

उसकी दकान कैंसल भी नहीं की, वैस्टर्न होर्ट में जब मैं सहता था तो वहां से रह राशन की दुशान से अनाज आता या।

Calling Attention to

एक माननीय सदस्य : क्या यह दिल्ली का है ?

श्री राम ग्रवधेश सिंह: हां, दिल्ली की स्थिति मैं कह रहा हूं। इस पर मेरा चार्ज है कि उन लोगों ने मिलकर ग्रीर कम से कम पब्लिक डिस्ट्रीब्यूशन सिस्टम के लोग *

उपसमाध्यक्ष (श्री सीर्जा इशदिबेग): नो-नो, आप ऐसा चार्ज नहीं लगा सकते। आप सदन में बहुत समय से हैं, आपको पता है कि किस ढंग से, कहां कैसे बोला जाता है। आप यह ऐसा चार्ज नहीं लगा सकते हैं।

श्री राम अबधेश सिंहः में इन पर वार्ज कर रहा हूं कि मैंने खुद इनसे रेक्वेस्ट किया, उस दुकान को कैंसल करिए और वह यून कैंसल नहीं हुई और उस पर कोई जांच नहीं बैठी। यह इतना चार्ज है मेरा।

 श्रे सुख राम : माननीय सदस्य ने जो इलजाम लगाया है वह बेबिनियाद है। यह बड़ा बाइल्ड एलीगेशन है। ... (व्यवधान)

श्री राम धबधेश सिंह : वाइल्ड एलीगेशन नहीं हैं। .. (ज्यवधान)

श्री सुख राम: सुनिए, श्राप जिम्मे-दारी से यहां बोल रहे हैं।

श्री राम अवधेश सिंह : मैंने आपको लिख कर चिट्ठों दी ग्रीर मैंने श्रापको कहा... (व्यवधान)

भी सुख राम: मुझको उम्मीद नहीं है और आप इस तरह की बाजारी बातें कह-रहे हैं। मुझको अफसोस है कि अपप इस तरह की बातें कर रहे हैं। ... (व्यवधान)

श्री राम ग्रवधेश सिंहः मैं तो चैलेंज के साथ कह रहा हूं।

a matter of Urgent

Public Importance

श्री सुख राम: ग्रापकी वात वेव्नियाद है। .. (व्यवधान)

उपसमाध्यक्ष (श्री मीर्जा इर्शादवेग): . इसको आप निकाल दीजिए।... (व्यवधान)

श्री राम अवधेश सिंह: मैंने आपको कहा ग्रीर श्रभी जो गेहूं मिल रहा है मैं कल आपको दिखाउंगा। मेरे घर में जो गेहुं धाता है, मैं हाउस में लाकर रख्ंगा। स्रोर मैं कहंगा कि यहां से जांच कराई जाये 5.00 म०प० तब ग्रापको पता चलेगा कि गेहं कैसे आता है? आप बडी-बडी बात करते पब्लिक डिस्ट्ब्य्शन सिस्टम की, यह ठीक हो गया वह ठीक हो गया । लेकिन कल मैं यह सदन में रखंगा आप आइएगा और मेरा चेलेंज स्वीकार

श्री कमन शोरारका: ग्राज क्यों नहीं लाए ?

करिएगा।

श्री राम अवधेश सिंह: जानता था कि इस पर वहस होगी। मैं इस दिन के इंतजार में या और मैं इनकी बेइज्जल करना चाहत था सदन में, कि मेरे कहने के बाद, मेरे चिट्ठी लिखने के बाद भी इन्होंने उसकी द्कान केन्सिल नहीं की ।

मैं दूसरी बात कहना चाहता हं नीतियों के बारे में ... (ब्यवधान)

एक माननीय सदस्यः नीयत चाहिए, नीति से क्या होगा ?

भी राम अवधेश सिंह: यह बात ठीक कही, नीयत नहीं है तो नीति क्या होगी।

उपसभाध्यक्ष (श्री मीजि इशदिवेग) : अ। एका समय खतम हो गया । चलिए ग्रंतिम वाक्य बोल लीजिए।

श्री राम ग्रवधेश सिंह: मैं बोल रहा हूं, एक, दो मिनट ग्रीर ज्यादा से ज्यादा

^{*}Not recorded.

उपत्रशाध्यक्त (श्री मीर्जा इर्लादबेग) : चलिए एक मिनट बोल लोजिए।

श्री बीरेन्द्र वर्शा (उत्तर प्रदेश): इनका समय तो कभी खतम ही नहीं होता । आपने कर दिया हो तो अलग बात है।

श्रीराम ग्रवधेश सिंहः मैं कह रहा था, ग्रागर दाम बांधने की नीति पर सरकार नहीं चलेगी । ... (व्यवधान)

श्री बीरभद्र प्रताय सिंहः कमी किसी को बेइज्जत नहीं करना च हिए।

श्री राम ग्रवधेश सिंह: बेइज्जत जो होने लायक होगा, वह तो होगा।.... (ध्यवधान)....तो जनता राज में चीनी का दाम क्यों गिर गया ? किसलिए गिर गया ? मार्च में ग्रचानक चीनी तो पैदा नहीं होती ? 24 मॉर्च को जनता पार्टी सरकार ने शपथ ली और पांच रुपए चीनी जो बाजरिंग में थी, वह 2 रुपए 10 पैसे पर बिक गई, यहां तक कि चावल से बदली जाने लगी, प्लास्टिक के टूटे जूते से बदली जॉने लगी। ग्राखिर क्यों ? इसलिए कि हमने एक युनिकामें नीति बनाई। ग्राप चीनी के दॉम इसलिए नहीं रोक पा रहे हैं क्योंकि ग्रापका डयूल सिस्टम है, प्राइसिंग का ।

श्री बीरमद्र प्रताप सिंह: गन्ना वृद्या हिसाब बिका, चार स्पए विवटल। इसे मत भूलिएगा ।

श्रीराम ग्रवधेश सिंह: सुनिए स्निए, अगर वह कहिएगा तो उसके लिए श्रलग बहुस चाहिए । लेकिन झाप यह समझिए कि भ्रापका जो इप्ल सिस्टम है प्राइसिंग कौ, चीनी का खुले बाजार में कुछ दोम और कंट्रोल रेट में कुछ दूसरा दोंम । अब आप खुले बाजार में दूसरी कीमत रखेंगे और कंट्रोल की दकान पर दूसरी कीमत रखेंगे तो निश्चित तौर पर बाजार में कीमत चीनी की बढ़ ज एगी। इसलिए पोलिसी में यह करना चाहिए कि एक यूनिफार्म पालिसी चीनी की कर

दीजिए, फिर देखिए, चोनी का दों। अपने आप घट जाता है या तहीं । उतने हमको जरूरत हो नहीं पहेगी । जित-जित चीज का डयुल सिस्टम, प्राइसिंग करेंगे. जसे भाषने सीमेंट को किया तो फिर उसका भी दाम बढ गया । इसी तरह जिस चीज का डयूल सिस्टम करेंगे, प्राइ-सिंग करेंगे उसकी कीमत बढेगी।

श्री जगेश देवाई: सीमेंट को निकाल दियां तो सीमेट का प्राइस वह गया है। ग्रापको पता नहीं, सोमेंट को निकॉल दिया है ... (ब्यवधान)

श्री राम अबधेश सिंहः नहीं, अपने तो डयूल सिस्टम रखा था न ?

श्री जगेश देत ई: इसको निकाल दियाँ, इसलिए बढ़ गया है।

श्री राम ग्रवधेश सिंह : डीकंट्रील तो श्रव किया है ग्रापने।लेकिन डयूल सिस्टम था कि नहीं ? वह तो 27.00 राए से अपने लिया था और अब 85.00 राउ हो गया, तो आपने ऐसा किया। लेकिन डयुल सिस्टम से पहले 27.00 हमेर बोरा था और तब ग्रॉपने डयल सिस्टम किया था।

उपसमाध्यक्ष (श्री मीजी इशदिबंग): ग्राप चेवर को ऐसे कोजिए और कीजिए।

थी राम प्रविश्व सिंह:में खतम कर रहा हं। मान्यवर। एक नीति सरकार बनाए और वह खादान्न के बारे में यह बनाए कि दो फसलों के बीच में एक निश्चित ही यंतर होगा दाम में । जैसे कि डाक्टर लोहिया कहते थै--दो फसलों के बीच में ब्रॉना देर का इंतर हो। अब वह कहते थे कि बोस प्रतिसत का श्रंतर हो, बीस फीसदी से अधिक का भंतर दाम में न हो। ग्रगर ऐसी पालितो भ्राप बना देंगे और सरकार उस पर सच्ती से चलेगी, तो निस्चित तीर पर खाद्यास की कीमतीं पर हम लोग कंट्रोल कर सकते हैं।

उपसभाष्यक्ष महोदय, और जो चीजें हैं, जो इंडस्ट्यिल गड़स हो जाती हैं, जो केपिटल की छायाँ से गुजरती हैं श्रीर पुजीपितयों के कंट्रोल में आ जॉती हैं, उसको भी हम लागत खर्च से डयोड़े से ग्रधिक पर नहीं बेचने देंगे, दुलाई खर्च लगा करके। ऐसी आप पालिसी कुछ बना लीजिए तब तो कीमत में सत्लन लॉ सकते हैं और तब आप कुछ कर सकते हैं। इसलिए मेरों सुझान है इस सरकार से कि दाम बांधने की एक ठोस नीति बनाइए और केवल दाम घटाने की नाति वन इएगा तो दाम कभी घटेगा नहीं । इसलिए एक नीति बनाइए दाम बांधने की, जी डी व लोहिया कहा करते थे। धस्यवाद ।

SHR1 A. G. KULKARNI: Mr. Vicechairman, I thank you very much for calling me. I think much has been said about the whole difficulty in the whole country as well as that in Maharashtra.

Mr. Vice-Chairman, at the outset I draw the attention of the hon. Minister to a very dangerous statement by an hon. friend of mine, if I have understood him correctly, that every State has to produce and contribute to itself and to the Central)ool. I think, this is a federal country. Many States are surplus in some products: many States are deficit in some products. In Maharashtra we produce about 30 per cent to 40 per cent of sugar, and if we say that we are not going to supply this unless wheat is given to us, it will be the most dangerous precedent. A friend of mine from our side has spoken about that. Perhaps, he is a young man and might not be knowing the federal character of this country.

VICE-CHAIRMAN MIRZA IRSHADBAIG): The same thing about Gujarat also.

SHRI A. G. KULKARNI: I think the Minister will please correct me if I am wrong. I do not know whether 1 am wrong or right. But as far as

my experience goes, this is a very pernicious statement, and it should not be made.

a matter of Urgent

Public Importance

Then it applies to cotton, and oil seeds also. Gujarat itself produces (he maximurm oilseeds. Punjab produces oilseeds. So, this type of statement at least I did not expect on the floor of the House of Elders. Why I said it is that it really hurt me because the character of this country is federal, and we are all one. One is for aU, and all are for one, and we are aU brothers and go hand in hand

Mr. Vice-Chairman, I am aware, the position of Mr. Sukh Ram as the Minister of Civil Supplies, is •like that of the wife of a poor teacher who has got four, five children and gets a limited pay. His wife has to meet the requirement of every child, her husband, look after relatives and others. I am aware with what difficulty he is managing the food portfolio of this country. It is because, Mr. Vice-Chairman, as he has stated in the statement food is amply produced but the difficulty is that we are still not able to evenly distribute it through cur public distribution system though every year we are improving our performance. The position in the tural areas, Mr. Sukh Ramji, if I tell you, is beyond conception.

Very recently, last month when.l held some meetings of sarpanches on the new Bill and visited six, seven taluks, I found that they were all happy about the new scheme of Jawaharlal Rozgar Yojana and pan* chayati raj, giving more money for the people. But they say, there is no food. About sugar, in the Maharashtra belt particularly in the Sangli area there are ten sugar factories. You know it much better. But sugar is sold in the rural areas at Rs. 10. No sugar is available.

Then there are some malpractices and malfeasance indulged in by, what you call, licensed vendors of essential

[Shri A. G. Kulkarni] commodities. Because of that it is a slow improvement. I do not want to attack because 1 know the difficulties and how it can improved. Unless I am improved, people cannot be improved. Everybody ha's to improve. That is why this difficulty. During my tour to .the Talukas I found out that here is an employment guarantees scheme In Maharashtra. Sukh Ram Ji knows that. He has visited some of these areas. There—somebody has said; perhaps Jagesh Desai has said—they give 400 grams. They do a very heavy work. The amount of gram given to those working under the employment guarantee scheme should be increased. If you do so, their capacity to de-work will increase. Ladies break stones and do all sorts of manual work there. So, some type of attention should be given to their requirements also. I do not know whether in the new Rozgar Yojna you are donig it or not, but under this scheme you will have to increase this amount.

Now I would like to refer to one more Point. Last time I spoke on this. My friends also might have spoken on Bombay and other this, Position of metropolitan cities is very bad. I do not know how the Government is man aging the situation in Bombay. Fifty per cent of the people there do not get palm oil. That was the statement made by the Civil Supplies Minister in the Assembly. Same is the situation in regard to sugar. The Sugar Federation has now made available some sugar, but that is just a drop in the ocean. I am aware that the State Government has called a meeting. They have stated that the quota for Maharashtra has been slightly increased, but it is not commensurate with the availability with the Central Government, still we are short by 20 to 25 per cent. Under the present conditions it is very diffi cult for the State Government to meet Ihe demands for rice, wheat, plam oil, other kerosene and products.

I would like to plead witH hu&a Ram Ji on one more aspect. Because of the floods the entire economic picture has changed. The picture in regard to availability of food and other essential commodities has been shattered overnight. I can tell you that one of my trusts works in an Adivasi area in the Raigad district called Zambulpada. Overnight the whole village, was under water. -It is a totally Adivasi area. Some four or five days back the State Government dropped food packets through helicopters, but, on account of floods there is an increased demand for food. Bhajan Lal Ji told me when he went round all these areas that more food would be rushed to Maharashtra. I would plead with Sukh Rami ji to help Bhajan Lal Ji and the Chief Minister of Maharashtra to supply food to those affected. Affected area is right from the Marathwada area. I think Shiv Raj Ji's town Latur, and also Beed, have been seriously affected. Then the Konkan area and some parts of Kolhapur have been very much affected. I cannot describe the situation. It is a tearful situation there. One cannot describe the people's agony in a speech. I am neither a poet nor a

हमारे वाजपदी जी बोलते हैं जो कविता. वह पंडित में नहीं हं

Kawaliwala.

But I only want to request you that the difficulties of these people are very serious. At least you assure us that food will be rushed there. Because of the floods extra food and extra kerosene and extra palm oil is the need of the hour. I would plead with you to supply that.

SOURENDRA CHARJEE (West Bengal): Mr. Vice-Chairman, Sir, perhaps, it may be said that we have got enough food for thought during this day-long calling attention motion. At one stage I was apprehensive that it might have to be continued overnight but now mercifully the end seems to be near. But before entering into the question of allocation to this or that State, I

would at the ouset refer to a particular poinl of view which was raised here, I think, by Mr. Gurupadaswamy about the philosophy of the rationing system, what it is expected to. do and what it intends to do. Now, from that point of view the concluding paragraph of the Minister's statement seems to me, Io put it very mildly, to be very short of the requirements of the situation. It shows no" commitment to the principle of the public distribution system. I do not know whether it is deliberate or accidental. I quote:

"While procurement and allocation of seven key essential commodities are made by the Central Government, the management of the distribution of these commodities under PDS is the responsibility . of the State Governments/U.T. .Administrations." It is rather a very impersonal statement. The Centre does some procurement and some allocation, if I remember rightly. The Prime Minister of the country and also the President of the ruling Congress (I) party, a combination which is not favoured by Mr. Vajpayee at least in today's speech, off and on harps upon strengthening of the public distribution system. For quite a long time it has been the demand of the Left and then practically the entire Opposition that 14 essential commodities should be made available to the people of the country at a reasonable price and it would be the responsibility of the Union Government to ensure the supply of these commodities through the public distribution system. It is not just a question of an agreement with the Kerala State or with West Bengal in regard to jute. It is the responsibility of the Centre to regulate the market economy, first to reduce the hardship of the people. In this respect, West Bengal, Kerala, Andhra Pradesh and to a certain extent, Maharashtra, contend to have an/organisational network. It devolves on life, Union Government to sustain that iietwork and when an allegation has been made or any point has been made it is that the Central Government, it seems, is out

to subvert that network of public distribution system. Otherwise, what would be the meaning of decreasing the quota of West Bengal rice from 125 thousand tonnes to G4 thousand tonnes? That is not 20 per cent. But the Minister has said, in most States, {Interruptions)...

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THE VICE-CHAIRMAN (SHRI MIRZA IRSHAGBAIG): Please conclude now!

PROP **SOURENDRA** BHATTA-CHARJEE: Then regarding wheat, It has been said that the position is better. Still it has been reduced from 125 thousand tonnes to 80 thousand tonnes. But again these allocations are meaningless. They do not reach the States and whatever could reach the ration shops, is not, it is admitted, edible. So, all these aspects must be taken care of. It is not a slanging match between the Centre and the States. What Mr. Kulkarni said is the right approach. Rather it is for us to treat the country as a complete entity where each unit is to help the other. With that approach, the Central Government should countenance the problems that are being faced' by different States. That would be possible only if the Government of India recognises its responsibility in a poverty* striken country like India wi. ich is; of the most poor, in third or fourth position. In this country, the Government of India has a responsibility to undertake the task of strengthening the Public Distribution System. If they do it in a casual way, they will do inculculable harm to the people of the country but in the long run, td themselves also. Thank

SHRI BIR BHADRA PRATAP SINGH: Mr. Vice-Chairman, Sir, I would like to make two-three points. But before that, I want to say tbat the hon. Member, Shri V. Gopalsamy while making his speech, has remarked about the hon. Prime Minister and used an expression "mean". I think - that is most unparliamentary expression and must be expunged.

THE VICE-CHAIRMAN (SHRI MIRZA IRSHADBAIG): I will look into it.

BIR BHADRA PRATAP SINGH: Now, out of two-three questions that I wanted to make because I have heard the debate very patiently, the Central Government is assigned primarily two jobs. First is procurement. Mr. Minister, I ami drawing your attention to the question that I pose before you ' and would like to seek; clarification because I do not want to mix problems of agriculture with distribution system because it will be far-fetched and it should not be done. If I touch on the problems of agriculture, then I shall be widening the scope of your statement which is confined toi distribution system, particuarly mentioning only seven items. So, the sole responsibility of the Central Government is, first, procurement and second allocation. It is unfortunate that all these speeches that have been they made. have been made attacking this allocation and nobody has even ventured to touch upon the management and distribution of these commodities and setting up of requisite number of fair price shops, enforcement of essential commodities and similar other legislation and lying down the scale of ration etc. etc. I do not know why this vital aspect as mentioned in paragraph 8 of the Minister's statement has been altogether lost sight of. It is not as if the Central Government is solely responsible for distribution also, for setting up of ration shops also, and for enforcing the provisions of Essential Commodities Act also. After aUthere is a limit of jurisdiction as laid down in the*statement and nobody from the other side has challenged' the limit of jurisdiction. Then, according to my humble submission, the entire responsibility lies with the State Govemment. The Centre has only a limited responsibility procurement. and that is Nobody has even whispered about procurement. The whole attack is directed against the allocation. I would Ifke to ask the hon. Minister i

this question. Have you gathered any information or have the Opposi¹ ion-led State Government supplied you with information that with the scaling dawn of their quota of supplies their distribution system has been hampered? 'Likeiy to be hampered' is ."ot the scope of my query to the hon. Minister. The conjectures may happen' or 'may not get distributed' are not the scope of my query. I want to know specifically whether a single instance or data has been provided to you by the Opposition-led Governments that on account of revision of allocation to them their actual performance has been hampered. I also want to know whether the State Governments. especially the Governments led by the Opposition who have attacked the allocation of the Central Government, have been able to perform their business well in distribution. which is the sole jurisdiction of State Governments. I want to know, as a Congress Member, whether these State Governments have performed their duties well, particularly, in relation to the distribution and management, setting up of fair-price shops, enforcement of the provisions of the Essential Commodities Act and similar legislations, laying down scales of ration etc. etc. or not.

Now, the second question to which I want to draw your attention is the subsidy problem I tell you. Mr. Vice-Chairman, this is one thing whicii is being misused most in the country. The Food Ministry, Agriculture Mintstry and all the concerned Ministries . will have to revise their opinions about the subsidies because I find that subsidies are being grabbed by middlemen. They do not actually reach the beneficiaries for whom such huge amounts of money are being provided as subsidies. Tf this is the situation and if the State Governments are responsible for the management of these subsidies, will you take some step to substitute the sstem of subsidy by some other mode because it is my firm conviction—I am getting experienced, I am making a study—'that

actually the beneficiaries do not get these subsidies? So, are you, Mr. Minister, thinking seriously to wipe out these middlemen who the subsidies preventing the beneficiaries from getting them directly? Substitute it by some other relevant system so that the really poor sections of the people can get it.

Another thing which I wanted to point out which is very serious according to me is the question of wastage. Once upon a time when pepsi-Cola was debated in this country, Mr. Vice-Chairman, the amount of wastage was to the tune of 15 per cent. And some mechanism should be evolved. It is your Ministry which is directly concerned with the problem of wastage. I have been writing letters after letters to the agriculture Ministry that research should be conducted, that, if necessary, the systems of other countries studied. Mr. minister, I want should be to draw your attention, if you can avoid this 15 per cent wastage of your foodgrains by making a study of other countries' systems and by getting research done in this country, then our production would grow by 15 per cent. I can quote you two or three example. America the loss is only to the tune of 5 per cent, in Japan the loss is to the tune of 5 per cent, in China the loss is 5 per cent, but in India the loss on account of damage to food crops is to the tune of 15 per cent. So we can follow any of the examples. We can make a study of the American system or the Japanese or the Chinese system which is the best so far as food preservatioin is concerned where damage or loss Is minimal in the world. If we study and apply the Chinese system in this country, then the loss should be reduced to .5 per cent and India can save its crops from being damaged to the tune of 4£ per cent, and that automatically increases our production. When we are discussing these 7 items, there is no point in unnecessarily mixing them up with production. question of distribution itself has to be analysed very scientifically. How will you resolve the proa matter of Urgent 290 Pubiic Importance

blem once the distribution system is the sole responsibility of the State Governments? How will you step into the jurisdiction of the State Governments? Once you step in, the argument of State autonomy will automatically be raised. And Mr. Upendra will ask why the Central Government should interfere with it. You have given the distribution system in the hands of the State Governments and jour role is confined to procurement and allocation. Then where are the chance of improvement? All sorts of complaints have been made about the distribution system. Kindly tell me how you will improve the distribution system of the States Where you have no say and you would not like to allow them to raise arguments.

SHRI KAMAL, MORARKA (Rajasthan): I want to draw the attention of the Minister to two specific points. In his statement in para 3 he said: "There are adequate stocks of wheat in the Central Pool and supplies to the States are being maintained at reasonable levels". reply to my Unstarred In 1297 on 28th July, just four Ouestion days back, the Minister himself gave figures which show that the total stock of foodgrains is only 130.45 million tonnes. There is a drop of IOO million tonnes in two years. In 1987 the figure was 232.69 million tonnes. In two years the bufferstock has gone down by over IOO million tonnes. As per Government's own figures under the bufferstocking policy the minimum requirement of foodgrains should be 214 million tonnes. Just now there is only 130. We have 84 million tonnes less than the minimum prescribed by the Government Itself. And over the two years it has depleted very much. If the total stock of foodgrains is only 130 million tonnes which is less than the mini" mum, how can the public distribution system work efficiently? Even the most efficient system cannot distribute more than there in stock. Now, this fact has not been brought out in the debate. So, with your permission. I want to draw the attention of the Minister to this and in his reply

[Shri Karnal Morarka]

he can deal with it. I want to know j form him what steps are being taken by him to speed up procurement. > There was drought in 1987 and we all know that and, because of that, probably stocks have depleted. But last , year we had a bumper crop. So, it is very strange that the stocks have depleted to this sharp extent and this has not been reflected in the Statement of the Minister

The other point is that while taking into consideration the public distribution system) and the availability in the States, the factor is the Food Cor-poration of India. The stock of 130 million tonnes is only on paper. Knowing the condition of the Food Corporation of Indiavarious Parliamentary Committees have dealt with it—how much is the actual stock is anybody's guess. In the Food Corporation of India, stocktaking is very very shabby. So, we do not know how much j of these 130 million tonnes is actually available for distribution, for despatch, for consumption, and how much of it is fit for human consumption. This is a different matter. figures that the Minister has given, 130 million tonnes, are at a precarious level. So, unless urgent steps are taken, I am afraid, the public distribution system will collapse, no whether we shift the blame to the States or to the Centre.

The third point is about the distribution price. On the 25th of January, the Government revised the price, the issue price of rice and wheat. Now, it appears that the issue, price of ri?e! has been increased sharply while the j issue price of wheat has remained unchanged. Under the circumstances, since we all know that the Southern States consume rice and West Bengal also consumes rice, it is but natural that a feeling of discrimination will come in the minds of those people oi rice-eating Southern States and West Bengal. I do not want to politicise the issue by saying that these States are

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coincidentaily ruled by Opposition Governments; I do not want to bring in that. But it is strange and there must be reasons for that and the Minister must deal with them in his reply and say why the wheat issue price has not been increased while the rice issue price has been increased very sharply. These are my points. Thank you, Sir.

ओ राम चन्द्र विकल (उत्तर प्रदेश) : उपसभाध्यका महोवय, म आपना आभार मानता है कि आपने सझे दो तीन वात गहने ना अवसर दिया है। उत्पादन धीर वितरण यह दो मुख्य मुद्दे हैं। पहली बात तो मैं मंत्री जी से यह हता चाहुंगा कि किसान को अगर आप लाभ-प्रव मुल्य दें विशेषार गन्ने का तो चीनी अधिए बनेपी और फिर बितरण प्रणाली तो सभी ने बहा कि राज्यों का विषय है वह भी सही होनी चाहिये । किसान जो पँदा करता है उसका उचित हाम उसको नहीं मिलता है जिससे पँदानार बढाने के लिए उसमें उत्काह पैदा नहीं होता है । साथ ही गांगों में जो सस्ते गल्ले की द्रानि हैं उन पर ती यह सामग्री जाती ही नहीं है। पता नहीं वहां बीच में चली जाती है । सामीण लोग जो पदा करते हैं वह इन सब कोजों से सहस्म हैं बाहे बोनी हो, बाहे जावल हो पदा करने वाले के पात यह लौट चरके नहीं परंचती । इस वितरण व्यवस्था को आप ठीक ढंग से देखें । साथ ही, मैं एक वात और पहना चाहुंगा । सभी मैंने सीर वर्मा जी ने एक पत खाद्य मंत्री जी को लिखा है कि परिचंत्री उत्तर अदेश में सवा दो सौ रुपये गेह का भाव है बीर यहां दिल्ली में साढ़े तीन सी रुपये है यह बीच में विचीलिया कौन है जो इतना वहा मुनाफा नमाता है ? यह मनाफा ग्राप पैदा करने वाले को दें तो किलान को उचित दाम भी मिलेगा और पैदा-वार भी बढ़ेगी तथा उपभोक्ता को भी उचित दाम पर चीजें मिलेंगी तथा पैदा-वार भी ज्यादा होगी । इसके साथ साथ हमारी मान्यताएं कुछ ऐसी हैं । मेरा यह भी कहना है कि सामाजिक स्तर पर

फज्लखर्ची भी कुछ कम होनी चाहिये। एक ग्रोर जहां ग्रभाव है दूसरी श्रोर ग्रापने देखा होगा कि गरीब बच्चे दुकानों-से झठे पत्तल उठाते हैं । हमारे समाज के कुछ लोग ऐसे हैं जो झूटन छोड़ने में ग्रपना गौरव समझते हैं । कितनी झूटन बच जाती है इसलिए इसका कई तरफ से इस समस्या का समाधान करना होगा ग्रीर हमें सामाजिक व्यवस्था पर भी नये सिरे से सोचना पहेगा। उत्पादक जो पैदाबार करता है उपभोक्ता को भी वह सही दाम पर मिल सके । वितरण प्रणाली राज्य और केन्द्र के बीच में विवाद में उलझ नहीं जानी चाहिये । चाहे केन्द्र ग्रीर राज्यों के सम्बन्ध हों, विभागों के सम्पर्क भी बहत जरूरी हैं। सिचाई विभाग, इपि विभाग, विजनी विभाग, वितरण विभाग, इन विभागों में भी आपस में सामंजस्य नहीं होता । ये भी ग्राप्ती जलग ग्रलग बातें वस्ते रहते हैं। विभागों में भी सामंजस्य हो, केन्द्र ग्रीर राज्य सरक रों में भी सामंजस्य हो तब वहीं में समझता हं कि हमारी पैदावर बढ़ेगी।

एक बात जरूर इस मौके पर बहुता वाहता हूं। राम अवधेश जो यहां नहीं हैं, बले गये। कुछ हमारे सदन को मर्यादा रहती चाहिए। उनती स्पीच में यह या कि मंत्री महोदय को सदन में यह आ कि मंत्री महोदय को सदन में यह आ कि मंत्री महोदय को सदन में यह आ कि मंत्री महोदय को सदस्य हों या विपक्ष के, मंत्री हों या सदस्य हों, अप-मानित करना हमारे सदन की गरिमा के अनुक्ल नहीं है। इस बात को भी हमें सदन में सोचना चाहिए। मैं पिर आपका आभार मानता हं।

श्री सुख राम: माननीय उपसभाध्यक्ष जी, मैं श्राभारी हूं गाननीय सदस्यों का जिन्होंने इस ध्यानाकर्षण के माध्यम से इस सदन में एक महत्वपूर्ण विषय पर चर्चा की। इस चर्चा में बहुत से सुझाव भी श्राये, टीका टिप्पणी भी हुई श्रीर तीखे प्रहार भी हुए। इस सबके पीछे एक बात मुझे यह लगी कि सभी माननीय सदस्यों का ऐसा विचार है कि हमारा

जो पब्लिक डिस्टीब्य्शन सिस्टम है इसमें सुधार डाना चाहिए, वुछ इसको अच्छा बनना चाहिए । इससे पहले कि मैं इसके उपर प्रवाश डालं में इस माननीय सदन को यह बताना चाहता हं ग्रीर वैसे ग्रापको रह मालम होगा कि संवैधानिक तौर पर जो फह है वह स्टेट सब्जेबट है। जो हमारा प्रोक्योरमेंट का कार्यत्रम है इसके वीके यह है कि इस देश में ज्यादा पैदा-बार बढे ग्रीर खास तीर पर जो वृषक है, जो पैटा करने वाले हैं उनको लाभ-कारी मत्य मिले शीन इसे लिए सरवार एक एक्सपर्ट गर्नेटी सीटएटसीटपी० की सिफाणि के उपर हर वर्ष यह निर्णय लेती है कि गेहं जा, धान जा क्या प्रोक्योर-मेंट मध्य होना चाहिए और इसमें मुचक के लिए लाभकारी मध्य हो। इसका धना इंसपेंट पसल बीजने से पहने होता है लाकि । एक इएकी पैदें वॉर की उसे की मत मिलेगी इसके मत विवा फसल बीजने का क्यांत्रम बना सके । एक तरफ तो यह है कि एपक को ल भकारी मृत्य मिले और दूसरी तरफ यह है कि देश में , खास तीर प्रर जो गरीब तबका है जिनकी त्रयः, शक्ति इतनी नहीं है उनको खास तीर पर जो नेसेसिटीज अंक लाइफ हैं वे सस्ते द'मों में मिल सक ! फिर कुछ अना ज अ दि जैसी च जें ऐसी हैं जिनने अगर उत्पदन में बभी हो तो की मर्ते शासमान को छता है और उत्पदन अगर व्यादा बह जाय तो डिस्ट्रेस सेल की संभावनाएं होती हैं। ग्रतः डिस्ट्रेस सेल न हो इसके लिए सपोर्ट प्राइस होता है। अगर कभी ही जाये सरकार के भण्डार में कम हैं-चैसे पिछले वर्ष बहुत बड़ा सूखा पड़ा, शतारदी का सबसे बड़ा सुखा, उस समय माननीय उपसभाध्यक्ष जी, अगर इस देश के भण्डोर भरे न होते तो कितनी मोत हो जाती, कितनी परेशानी इस देश में होती इसका ग्रंदाजा नहीं लगाय ा सकता था, लोगों ने इसका श्रंदाका भी नहीं लगाया, इसका अनुधव भी नहीं हुया इस बास्ते चुंकि हमारे भण्डोर भरे हुए थे। यह मैं मानता हं कि हम हनेणा बफर स्टांक रखते हैं, 10 मिलिन टन बफर स्टोब हमारे पास रहता रह है...। पांच मिलियन टन गेहं और पांच मिलि-

यन टन चावल हमेशा रहता रहा है। मगर पिछले सुखे के समय में--एक वर्ष का तो था, मगर कुछ स्टेटस में, राज-स्थान, गजरॉत वगैरह कुछ स्टेटस में तीन-तीन वर्षों से सुखा पड़ा था, पदावार कम हो गई। जहां हमारी पैदाबार 15% 152 मिलियन टन हुआ करती थी, वह प्दावार घट करके 137 मिलियन टन हो गई। एक तरफ तो पदावार कम हुई धीर दूसरी तरफ भंडार से हमने 24 मिलियन टन से ज्यादा अनाज सारे देश को बांटा ।

इसमें यह जो हमारा पब्लिक डिस्ट्र-ब्यूशन सिस्टम है, उसके जरिए ग्रगर हम यह ग्रनाज न बांटते, तो इनपलेशन रेट कितना हो जाता, उसका अनुमान नहीं कियां अर्थ सकता था। मगर इस देश के लिए यह गौरव की वात है कि बाव-ज्द इन परिस्थितियों के जो इनफ्लेशन रेंट है, वह 7-8 प्रतिशत से ऊपर नहीं बढ़ा और इसके संघ-साथ जैसा मैंने कहा कि अनाज में कमी हो जाए, तो कीमतें श्रासमान को छती ग्रीर इसमें ग्रगर हुमारे पब्लिक डिस्ट्रिब्यूशन सिस्टम के जरिए, जो 15-18 मिलियन टन हम देश में भ्रनाज बाटते हैं. प्रदेशीय सरकारों को उसके जरिए देश में जो आवश्यक उपभोक्ता वस्तुएं हैं, खास तौर से अनाज, उसकी कीमतें जो हैं, उनका एक स्तर हैंग कायम रखने में ऐसे कामपाब होते हैं जिससे कि गरोब ब्रॉदमी भी उसको खरोद सके और इसी वास्ते यह जो अपना पञ्जिक डिस्ट्रिब्यूशन सिस्टम है, मैंने कहा कि इसके माध्यम से बहुत बड़ा जो देश में कीमतों को कम करने में एक इफैक्टिव इंटरवेंशन जो सरकार की होती है, वह इस देश में होतो रहो है।

मगर ग्रभी माननीय सदस्यों ने जो एक चिन्ता यहां जाहिर की एक तरफ तो हम कहते हैं कि 170.47 मिलियन टन की पदावार हुई और पिछले वर्ष जबिक 156.43 मिलियन टन थी, करी-

वन 15 मिलियन टन पैदावार बढी है। उसमें कोई शक नहीं है, मगर उसमें एक बात जो देखने की है, जो माननीय सदस्यों को अगर मालम होती, तो शायद वह इस शंका को जाहिर नहीं करते । श्रीज सबसे ज्यादा जो प्रोक्योरमेंट होती है हमारे सेंट्रल पूल में--जो सबसे बड़ा योगदान है, वह पंजाब, हरियाणा और उत्तर प्रदेश का है और उसके बाद दक्षिण में आंध्र प्रदेश का है। इन स्टेटस के ग्रलावा बाकी स्टेटस का न होने के बरा-बर है। कभी एक लाख टन है, कभी पचास हजार टन है। इससे ज्यादा नहीं है। ग्रीर यह स्टेटस का, खास तीर पर जो पंजाब, हरियाणा और उत्तर प्रदेश का मिला करके बावल का करीबन 70 प्रतिशत योगदान सेंट्रल पुल को इन स्टेट्स का है ग्रीर गेहूं का करीवन 80-85 प्रतिशत इनका योगदान है।

a matter of Urgent

Public Imvortance

भ्रोप ग्रंदाजा .लगा सकते हैं, भारतवा के एक कोने से, उत्तरी भारत के इन तीन सुबों से ग्रीर दक्षिण में ग्राध्य प्रदेश चावल के लिए--यहां से गेहं का प्रोक्योर-मेंट होना और सारे देश में उसका बंटवारा करना, यह कोई कम बात नहीं है।

में मान सकता हूं कि इसमें कहीं-कहीं परेशानी भी होती होगी । मैं यह भी मान सकता हं आप कहीं-कहीं से शिकायत भी स्रांती होगी कि सब-स्टेन्ड या ऐसा निकम्मा ग्रनाज विकता होगा। मैं मान सकता हु इतने बड़े काम में जहां 15-18 मिलियन टन प्रति वर्ष भनाज खरीद किया जाता है ग्रीर सारे देश में बांटा जाता है, उसमें कहीं कहीं शिका-यतें हो सकता हैं ग्रीर मेरी मान्यता है कि जहां भिकायतें नहीं होतीं, वहां निकम्मापन होता है, वहां काम ही नहीं होता है । शिकायतों से माल्म होता है कि वहां काम हो रहा है। मगर इसका यह मतलव नहीं है जो इस माननीय सदन में सुझाव ग्राते हैं उन सुझावों को हम ध्यान में रखते हैं हम कोशिश करते हैं

कि उसमें जो खरावियां हैं वे दूर हों। ग्राभी यह कहा गया कि इसमें बहुत बड़ा बैस्टेज है। बेस्टेज है ट्रांसपोर्ट और वह जो टांजिट ग्रीर उसके लासेज हैं, हमारे स्टोरेज लाक्षेज हैं, जहां बरत बड़े लोसेज थे वह ग्रा करके 101-72 प्रतिशत हो गए। मैं यह भी मान कर- चलता ह कि यह भी नहीं होना चाहिए। हम ब्राज वैज्ञानिक युग में हैं, हमको इससे भी ग्रीर कम करता है। हमारी कोशिश है कि हम इससे भी कम करें। मगर जहां एक बड़ी शका यहां बताई गई क्या वजह है कि आपके पास स्टाक में इतने चावल क्यों नहीं हैं। खास तौर पर चावल का जिक्र हुआ कि राज्यों की ग्रापने कमी को पूरा नहां किया, उसमें में मनता ह कि जहां 15 मिलियन टन पैदावार बढ़ी है जसे मैंने कहा कि पजाव, हरियाणा श्रीर उत्तर प्रदेश से 70-75 प्रतिशत योगदान उनका चावल के लिए है। वहां जहां 40 लाख रन ग्रनाज चावल हमको पजाब से लेना था। प्रोक्योर करना था वहां हमको 28.56 लाख टन मिला ग्रांर जहां हरियाणा से 6.8 लाख टन लेना था वहां 6.81 ग्रीर उसी तरह से य.पी. में भी जितना हमको स्मिति थी तकरीवन 12 लाख टन वहां से हुआ और आंध्र प्रदेश से 16 लख रन का टार्गेट था वहां से 15 लाख टन हुआ । यह सारा मिला करके हमारा जो सारा प्रोक्योरमेंट है जहां हमने लक्ष्य रखा था 9.6 मिलियन न का वड़ां हमारा कुल प्रोक्योर-मेंट 68.81 लाख टन हुआ। उसमें जो प्रोडक्शन बढ़ी वह उन राज्यों की बढ़ी तकरीवन 15 मिलियन टन में से 7 मिलियन टन से ज्यादा उन सुबों में वढी जहां पर प्रोक्योरमेंट नहां होती और जहां प्रोक्योरमेंट होती है वहां पजाब में 5 लाख वह कम वहां पर पैदाबार हुई। उसके साथ-साथ, पजाव ौ हमेशा सैन्टल पुल के लिए कट्रीब्युट करता है वहां समाद्ध भी ब्राई, पांच-साढ़े पांच हजार करोड रुवा प्रतिवर्ध हम अनाज की खरीद करने के लिए लगाते हैं उसमें से तकरीबन 3 हजार करोड़ रुपये की खरीद हम पजाब से करते हैं। पंजाब में एक तरफ एफ.सी.आई. की वजह

से समृद्धि आई है और दूसरी तरफ, सब से ज्यादा जो कटीब्यशन है वह पंजाब का है। वहां नेचरल कैलामिटी बाई, बड़ी अनप्रेसीडेंटेड वहां बाढ बाई, उसकी बजह से किसानों का नकसान हो गया। तो क्या ऐसे समय में जहां के लोग सारे देश हो खिलाने वाले हैं, देश के लोग उनके साथ न खडे होते? प्रधान मंत्री जी ने खास तौर पर टग्नर . किया और देखा तथा सभी सुबों में गए, वहां भी गए और वहां पर किसानों की हालत देखकर हमारा जो स्पेमीफिकेशन था उसमें रिलैंक्सेशन किया। अगर यह रिलैक्सेशन न करते तो उपसभाध्यक्ष जी, जो दिनकत हमको आज आ रही है उससे भी कई गुना ज्यादा दिवकत देश की बढ़ जाती। उसमें अभी हम अगर ाज यह देखें आज जो इररनेशनल मार्केट है उसमें जहां तक चावल का ताल्ल्क है, गदन तो काफी मिल सकती है, मगर वावल 10 से 12 मिलियन टन से ज्यादा अवेलेवल नहीं है और उसमें भी चाईना ग्रीर रिणया, दो बडे देश जब वे इटरनेशनल मार्केट में दाखिल होते हैं वे मिलियन्ज के हिसाव से खरींदते है और इस मौके क्योंकि हमारे जो इटरनेशनल मार्केंट में हमारी चंकि पैदावार वही थी ग्रोपन मार्केंट ग्रवेलैं-विलिटी हैं उसमें कमी नहीं है कहीं भी, मगर हमने इसी वास्ते कि वाहर से हम ज्यादा न मगवायें और यहां की जो मार्केट में ग्रवेलेविलिटी है उससे गजारा करें। इसमें अभी कुछ असी हुआ करीबन पांच लाख टन चावल खरीदने का निर्णय सरकार ने लिया। ग्रापको हैरानी होगी, जब हमारा डेलीगे भन गया चावल खरीदने के लिए तो पांच लाख की महत्र, उससे भाकट प्राप्तस तो वह गई, मगर चिता कीमत की नहीं थीं बल्कि हमारी चिंता यह थी कि हमको मिल जाय । भगर पांच लाख टन की हम खरीद नहीं कर सकों क्योंकि इटरनेणनल मार्केट में राईस की अवलेबिल्टी नहीं है और जहां है उसकी कीमत इतनी है कि हम उसकी एफोर्ड नहीं कर सकते।

फिर एक शिकायत खाती है कि साहब, बड़ा निकस्मा चावल दे रहे हैं

श्री राम चन्द्र विकल

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धीर खासतीर से वैस्ट-बगाल ने तो एक, खैर मैं इस बात को फिरक्से कहना चाहता ह कि मानतीय सदन में जो कुछ यहां इल्जाम लगे कि यह सरकार ग्रनाज का राजनीति से प्रेरित होकर तजाम कर रही हैं, यह एक वड़ा श्रन्यायपूर्ण इल्जाम है। अत्र या तो आपको तथ्यों से वाकफियत नहीं है ग्रीर धगर आगको तरों से बाकफियत होती तो ऐसा इल्जाम न लगाते। में इस बात को दावे से कहता हू कि भारत सरकार ने आज तक कभी अनाज को राजनीतिक महा नहीं बनाया श्रोर राज-नीति ने प्रेरित होकर कमी अनाज नहीं वांटा है. मगर....(ब्बब्धान)

SHRI V. GOPALSAMY: But you were supplying 80,000 tonnes under President's rule, and you have reduced it now. What is the reason?

SHRI SUKH RAM: I will clarify that also. मगर मैंने कहा कि वह जिनता हमारा प्रोक्योरमेंट होना या, वह प्रोक्योरमें नहीं हमा। इसके मायने यह नहीं है कि हमने कोई कपलसरी परनेज करने की पावर ली हुई है। वह तो प्रोधोरमें है, हमने एक सीमा निर्वाचित की है। किसान को ग्रगर उसने कीमत ज्यादा मिलती है तो उसे खली छट है कि श्रोपन मार्केट में बेचे।

उपसंभा यक्ष महोदयं, मानतीय सदन को यह जानकर भायद हैरानी होगी कि हमारा चिक स्टाक लेवल वहत कम चला गया था और अब की गेंहु की जो प्रोक्योरमेंट हुई, उसमें मैं स्त्रय फील्ड में गया, सेकेटरी, एम.डी., चेयरमेंन, फुड कारपोरेशन के फील्ड में गए और फील्ड में जाकर के हमको, कुछ ऐमें अनमेलेडेबल डिसीजन भी लेने पड़े, जिनको वजह से प्रोक्योराट होती ताकि हम निर्नर न हों इम्पोर्ट के ऊपर बल्कि हुनारे यहां की पैदावार से ही हमारा जो पब्लिक डिस्ट्ब्युशन सिस्टम हैं, उसकी जिम्मेदारी को इम निमा सकें।

उपाध्यक्ष महोदय, यहां जो इल्जाम लगे हैं, खासतौर पर कुछ राज्यों के, वेस्ड बंगाल ने तो अपनी सोमैं। से लांचकर आगे, वहत से इल्जाम लगाए। मैं तो कहुठना, यह ग्रापने बहुत ग्रन्छ। किया, जो यह ध्यानाकर्षण के जरिए मुझको मौका दिया ताकि जो बहुत से भ्रम स्टेंटमेंटों के जरिए इस देश में फलाए जा रहे थ, उसको दूर कर सकूं। ग्रापने जो मूझ यह मौका दिया, उसके लिए तो मैं आपका बहुत आभारी है। अभी यहां जो रिलेक्स स्पेसिफि केशन का मैंने कहा-28 लाख टन में से 26 लाख टन वह है. जो रिलेंक्स स्पेसिफिकेशन का है। उसने संदेह है कि एकवी लाख ऐसा होगा, जो कि अधिकारी, कर्मचारियों की वजह से, जो हमने रिलेक्श्यन दी है, उसने भी कहीं थाने बढ़े हों । जहां-जहां मुझको यह शिकायत मिली है, सबसे ज्यादा अगर पृष्ठ कारपोरेशन के इतिहास में कर्यवारियों, अधिकारियों के खिलाफ एक्शन हुआ है तो इस पीरीयड एक साल में हुआ है, बहुत से लोगों को मैंने सस्पेण्ड किया है, इस वास्ते कि मझको शिकायत मिली कि सबस्टैडर्ड जो ग्रानाज हैं उपको प्रोक्योर किया गया है। हरने एक्शन लिया है। मगर इसके मायने यह नहीं कि जो 28 लाख में से 26 लाख... (द्यवधान)...

a matter of Urgent

श्री बीरेन्द्र वर्नाः मान्यवर, प्रोक्योर तो किया स्टेण्डर्ड, लेकिन जब सप्लार्ड ग्रापके यहां भेजी तब उसको एडलट्टेट करके भेजा गया।

6-00 P.M.

श्री सुख रामः नहीं एसी वाक् नहीं हैं।

श्री वीरेन्द्र वर्माः विल्कुल हैं।

 श्री सुख राम: मैं आपको वृताला हं कि जो इपका कायदा है। मैंने कहा कि 26 लाख के करोबन जो हमारा रिलैक्न स्पेनिफिकेशन का था, मोइक्चर ज्यादा बढ़ा दिया, उसमें बेके हो गयो, ब्रोकन थोड़ा वढ गया, डिस्कलर वढ़ गया। संगर पी.एफ.ए. लिमिट के

(व्यवधान)

प्रंदर है। वह फिर फार हूमन कंजरवन है। जब आप बहुत बिहा। जावल ने मुकाबना करते हैं तो वह आएको आंखों को अच्छा नहीं लगता। स्वाद में उसमें कोई कर्क नहीं है, खाने में अच्छा है। मगर नह बड़े दुख को बात है कि वेस्ट बंग न गवनेमेंट ने और खान तोर पर बड़े के फुड मिलिन्टर ने इसे एक रातों का इस्सू बना दिया आर... (व्यवधान)...आन सुन लोजिए...

I have listened to you with great patience. You should have the courage to listen to me. (*Interruptions*) I will comfi out with the facts. I will give you aU the facts.

SHRI SUNIL BASU RAY (West Bengal): Give the facts.

SHRI SUKH RAM: I will give but listen to me.

जनमाज्यल जो, 1857, 5 लाख जो रिकेट संपी फिकेशन ना चावन था, यह हमने सभी राज्यों को दिया है। अने खे वेस्ट अंगाल को नहीं दिया है। वेस्ट वंगाल को 312 लाख टन दिया, महाराष्ट्र को 350.8 लाख टन दिया। धीर काई भी भा स्टेट नहीं, वेरच को दिया विमाननाइ वगैरह सभी राज्यों को दिया। यह टांच है कि बाकी राज्यों ने पह कहा कि अच्छा नहीं है.

SHRI SUKOMAL SEN (West Bengal): Sir, on a point of order.

mi SUKH RAM: I am not yield-

PROF C. LAKSHMANNA: He is raising a point of order. He did not ask you to yield. (*Intemiptions*).

SHRI SUKH RAM: What is your point of order?

[The Vice-Chairman (Shri Jagesh Desal) in the Chair]

SHRI SUKOMAL SEN: Sir, my poiat of order is, the hon. Minister

should reply to the points raised by hon. Memebrs. Now, he is making an allegation that the West Bengal Government and the Food Minister of West Bengal have made this a political issue. (Interruptions)

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): The Minister is replying to the points. I have beard it.

SHRI SUKOMAL SEN; Mr. Karnal Morarka also raised the point. There are many States which are rice eating, like West Bengal and A.P. The Minister' has said that there is a uniform cut of 20 per cent in the case of rice and a uniform increase of 5 per cent in the case of wheat. Maharashtra is mainly a wheat-eating State. U.P. is also mainly a wheat-eating State

THE VICE-CHAIRMAN; (SHRI JAGESH DESAI): Who told you? It is not correct.-You do not know about Maharashtra.

SHRI SUKOMAL SEN: All right. Leave out the Vidarbha area. What about Bombay? - ,

SHRI SUKH RAM: I will clarify the position.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): The whole of Konkan area is rice-eating. You do not know. What can I do? (Interruptions)

SHRI SUKH RAM: I will clarify all the points. You should have the patience to hear me

SHRI MOSTAFA BIN QUASEM (West Bengal): Sir, we did not anticipate his allegation, his baseless allegation. Otherwise, we would have brought the sample of the so-called rice supplied to West Bengal.

श्री सुख राम: मैं यह कह रहा था कि यह जो रिलैक्स स्पेसिफिकेशसन का चावल है, यह हमने कोई वेस्ट बंगाल

को नहीं दिया। सभी स्टेट्स को दिया है। .. (व्यवधान)

श्री सुकोमल सेनः सड़ा चावल क्यों दिया, इसका क्या जवाब होगा?

श्रीसुख रामः स्टेट् से इतके बारे में यह शिकायत तो आई कि यह उतना अच्छा नहीं है नितना हम दिया करते थे। मगर यह किडी स्टेट ने नहीं कहा कि हम इते लेंगे नहीं। और लोगो ने, यह ग्रोपनको किसी स्टेट ने कहा कि इस मत लीजिए। मैं आपको एक बात कहना चाहता है कि इसमें मैंने जहां-जहां स सैम्पल वगैरह आए, देखा धीर उसके पर जो एक्शन वगैरह लेना था, वह भी हुआ। मगर खास तीर पर यह जो एलीगेशन वेस्ट वंगाल का कि उनकी जो अलाटमेंट थी, उसकी कम किया गया और कितनी जरूरत थी उनको पुरा नहीं दिया गया। दो दफा वैस्ट बंगाल की जो अलाटमेंट है उसमें कटौती करनी पड़ी श्रौर इसकी बन्ह है कि 1987 और 1988 में जो हमने चावल दिया, यह आंकड़े मैं आपको देता हं ग्रीर इसमें ग्रगर कोई आपको शक हो तो बाप उसको क्लेरिफाई कर सकते हैं ग्रीर उसके लिए ग्रीर भी तरीके हैं यहां माननीय सदन में कि मंत्री अगर कोई "गलतबयानी दे, आपको ब्मरे भी ब्रिकार हैं। मगर बाप ब्रपने स्टेट से भी इस बात को मालूम कर लीविए कि जो हमने एलोकेशन 1987 में की उसका 53 प्रतिशत ध फ-टेक था ग्रीर जो 1988 में, 1986 में की उसका भी करीबन 50 या 53 प्रतिशत ग्राफ-टेक था और मैंने यह निर्णय लिगा, करीवन मार्च में कि सब स्टेट्स में जहां कि आफ-टेक ज्यादा नहीं है उसके मताबिक हम अल.टमँट करेंगे।

ग्रमी कहा ग्या कि मैंने विल्कल कड़ी थी यह बात कि एम्ज जरेटिंग डिमाण्ड जो होती है स्टेटम की वह विल्कुल एम्जाजरेटिड है और मैं उसको वैस्ट गंगाल का ही एक मिताल देना चाहता हं 1988 में आपने जो डिमाण्ड

a matter of Urgent Public *Importance*

किया था, 1800 हजार मीद्रिक टन की अलको डिमाण्ड थो और उत्तर से जो हमने अलाटमेंट की, 1070 हमार मीट्रिक टन हमने अनाटमेंट किया चीर उसमें ल भी लिफ 53 प्रतिशत शाफ-टेक था। में बायको यह भी बता सकता हं। मानती, सदन का समय लगेगा कि उस मौके पर महीने में कितना स्टाक था और मैं आपको यह भी बता सकता हं बड़ो िम्मेदारी के साथ कि इन पिछले दो वर्षी में जब इनका टेक-आफ कम था ... (व्यवधान)

THE VICE-CHAIRMAN: (SHRI JAGESH DESAI): If he is giving wrong figures, there are other methods for you, you can take it up in /other forums. (Interruptions).

SHRI SUNIL BASU RAY: He is adding salt to the injuries.

THE VICE-CHAIRMAN (SHRI JAGEH DESAI): He knows his responsibilty. If it is Wrong, you have other means also to take it

SHRi SUKOMAL SEN: What about the quality? Is it fit for consumption?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B. K.. GADHVI): He is giving allotment and off-take figures.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): If you are allotted more, other States will starve. This is the sound policy. (Interruptions)' Yes, go ahead.

SHRI V. GOPALSAMY: What is the reply to the charge raised hy me? No reply. (Interruptions).

श्री सुख राम: शीर वाइन वेगरसैन साहब, यह जो वैस्ट वंगाल को 15.1 प्रतिशत 1986 में और 14.6 प्रतिशत 1987 में जो टीटल नेमन का अलाटमेंट हुआ है जनका सकर ज्यादा परसेंट आपके वैस्ट बंगाल को दिया है धोर अगर गंदम और चावल मिलाकर के देखें तो वैस्ट वंगारा ज्यादा अनाज लेने बाला है। (व्यवधान)

थी सुकोमल सेन: खाने लायक नहीं है वह चावता ...(व्यवधान)

थो सुख राम: छोर फिर भ्राग यह इल्लाम लगाते हैं कि पालिटिकनी, राज-नीतिक तरीके क ... (व्यवधान)

You can challenge. I am giving you facts and figures because you have levelled certain allegations against us. You should have courage to face the reply also. तो मैं कह रहा था कि 15.1 प्रतिशत और 14.6 प्रतिशत, यह टोटल जो हमारा एलोकेशन है, उसमें से हमारा वैस्ट वंगाल को जाता है।

SHRI SUKOMAL SEN: He is treating the States as beggars as if they are depending on the mercy of the Centre.

VICE-CHAIRMAN JAGESH DESAI): No, no, he is saying, according to the off take he has revised the allocation.

धी सुख रामः मैंने यह यहा कि मैंने अलोकेशन मार्च में रिवाइन की है ग्रौर केवल वैस्ट बंगाल की ही नहीं सभी राज्यों की आफटेक के बेसिस पर पालिसी डिसीजन लिया है। उसके प्राधार पर ग्रलोकेशन रिवाइन की जिसकी बजह से प्रापको 125 मिलता था या जिलको सौ मिलता था उतको 85 किया गया। जब हमते स्टाक पोजिशन को देखा तो मैंने 20 प्रतिशत की कटौती महत्र बैस्ट बंगाल की नहीं वर्लिक सभी राज्यों की की है सिवाय जो स्पेशल कैटेगरी के स्टेट्न हैं जो अपनी अवश्यकता के जन गर अनान पैदा नहीं कर सकते हैं उनके अलावा 20 परसेंट की कमी सभी के लिए की गई है। केरल में भी, तमिननाडु में भी कमी हुई। ... (ब्यवधान)

श्री सुकोमल सेन : सडा हथा धनाज सप्लाई किया है . . . (व्यवधान)

श्री सुख रामः एक वात ग्रीर है। सभी माननो : सदस्यों से मैं यह निवेदन करना चाहता हं कि...(व्यवधान)

a matter of Urgent

Public Imvortance

SHRI V. GOPALSAMY: It is 50 per cent in the case of Tamil Nadu. What is the justification ior that? He is bound to give reply to the charges 1 have levelled against the Central Government.

SHRI SUKH RAM: You cannot put words in my mouth.

VICE-CHAIRMAN JAGESH' DESAI): He is speaking •with responsibility. Please listen to him. You can challenge the figures of the Minister. (Interruptions)

SHRI SUKOMAL SEN: He has made a cut of 20 per cent. The rest 80 per cent ls not eatable.

SHRI N. E, BALARAM: Can I ask him a question?

THE VICE-CHAIRMAN JAGESH DESAI): I wm allow you afterwards. Let him finish first.

SHRI MOSTAFA BIN QUASEM: He is interventing for the first time.

(SHRI VICE-CHAIRMAN THE JAGEH DESAI): I will allow you Mr. Balaram. Let him complete the speech.

श्री सुख राम: एक वात और हमको सोचनी है कि अगर सभी राज्य जो सरप्लस स्टेट हैं; झगर वे प्रोक्योरमेंट में मदद नहीं का सकते तो सेंट्रल पूल में अनाज कहां से धाण्या ? ध पकी शिकायत में मानता हं कि जयज़ है। लेकिन राज्यों की कमी को पुरा करने के लिए हमारी यह मदद सप्लोमेंटरी है और राज्यों को उस कमी को पुरा करना चाहिए। जो स्टेट लेस्फ सफिशियेंट हैं, सरप्लस हैं वे भी झगर कंटीब्यट नहीं करेंगे तो फिर आप कैंग शिकायत कर सकते हैं केन्द्र सरकार ने कि हमको धनाज पुरा नहीं मिलता है? जहां तक वैस्ट बंगाल का ताल्लक है उनकी जो

[श्री सुख राम]

श्रमी पैदावार हुई है वह 101 लख टन हुई ग्रीर उसमें जो प्रोक्योरमेंट है, लेवी है मेरो सूचना के अनुगर वहां 300 राइ। मिलें हैं। हमने उनसे वरध्वास्त की कि पंताब की लेती 76 परसेंट है, हरियांचा की 75 परसेंट है, दिल्ली य 75 परसेंट है, तो घाप भी उनकी 40 से वढ़ाइए तो उन्होंने 40 से 50 परसेंट कर दिया। सगर होता बना है कि 101 लाख दन पैदावार होने पर भी जो वहां की पर कैपिटा सबलेबिशियों है वह 159 किलोग्राम है जब कि राध्य प्रदेश जिनको प्रावादी तकरीयन बरावर है वहां 78 किलोग्राम है और उत्तर प्रदेश िनकी आबादी उस दुन्ती है वंग च च उनकी अवेलेबिलिटी 74 किली ग्राम है ग्रगर यह भो मान निया जाए कि उत्तर प्रदेश गेहं खाने वाला है भगर सभी तो गेहं खाने व ले नहीं है, बहां भी चावल खाने वाले हैं शगर आधे भी हम चावल खाने व ले मान लें तब भी उत्तर प्रदेश 9 मिलियन टन चावल पैदा करता है। जब कि वह 12 ते 15 लाख सेन्ट्रल पूल में देते हैं धौर देस्ट बंकाल देता है 90 हार जब कि बहां 300 मिलें काम करती हैं। क्या करती है आपकी सरकार? (व्यवधान)

** SURI SUKOMAL SEN: He has ad mitted that rice production has in creased, in West Bengal . . . {Interruptions} ... , •

THE VICE-CHAIRMAN (SHRI JAGESH DESAI); Please sit down. Be lair. It. is a question of food.

. . (Interruptions) . . . Pleas sit down. You have, spoken. He must give his reply.. .

(Interruptions)

श्री जुल राम: उसमें दुर्भाग्य यह है कि जो लेबी लग रही हैं वह उन्होंने 50 परसेंट कर दी हैं श्रीर मिल्स को फायदा पहुंचाने के लिए उसे कम्पाडंट कर लेते हैं। श्रगर 15-20 परसेंट भी वहां पैडी शोक्योर कर लें तब भी 7-8 लाख टन वैस्ट बंगाल दे सकता हैं। सारे देश में वेस्ट बंगाल नम्बर दो पर हैं। वहां चावल को पैदावार भी नम्बर दो पर है। ग्रान्ध्र वेस्ट बगाल के बराबर हैं। (ब्यबंधान)

SHRI SUKOMAL SEN: He has admitted that West Bengal has increased its production.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): He says those figures are not correct. He says only 90,000 tonnes -were .given by West Bengal ... (Interruptions In

SHRI MOSTAFA . BIN QUASEM: Sir, we do abide by your decision, but you please . restrain the honourable Minister from making wild allegations against West eBngal ... (.Interruptions) .

श्रीसुख राम: मैं यह कह रहा या कि ग्रान्ध्र प्रदेश 105 लाख . टन चावल पैदा करता है। उसमें से 15 लाख टन सेन्ट्रल पूल के लिए देता है और तकरीवन 10-12 लाख टन दो रुपये के, जी, के हिलाब से देता है। आन्ध्र प्रदेश की पापलेशन भी बराबर है, ग्रनाज की पैदावार भी बराबर है। आज से 6 महीने पहले. जब मैं वहां के मंत्री से मिला था तो मैंने उनको कहा था कि मती जी, चावल की हमारी पोजिशन अन्छी नहीं है। आप ओपन माकिट में परचेजिंग कर लीजिए। यह मैंने उनको कहा था, केरल के मंत्री को भी कहा था, वहां के मुख्य मंत्री को भी कहा था जब वे सब मूझ से मिले थे। मैंने कहा कि ग्राप सारा ब्लेम सेन्टर के ऊपर डालते हैं यह ठीक नहीं है जब कि यह स्टेट सब्जेक्ट है। यह श्रापंकी जिम्मेदारी है या नहीं? श्रोपन मार्किट में परचेजिंग इस वर्ष असम जैसे सबे ने कर ली जो कि वेस्ट बंगाल से गरीव है। (ब्यवधान) महाराष्ट ने की, तमिलनाडु ने की, आन्ध्र प्रदेश ने की । (व्यवधान)

SHRI E. BALANANDAN: I want to know whether there is an agreement between the Centre and Kerala.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): You have made a complaint. That is why he is explaining the position now.

SHRI SUKOMAL SEN: Sir, he has declared a war against West Bengal.

श्री राधाकिशन मालवीय: (मध्य प्रदेश): बीच में टोका-टोकी ग्रथ्छी नहीं है। ग्रगर इनको छुछ पूछना है तो बाद में पूछ सकते हैं। इनको बोलने दें।

श्री सुख र म: अगर आप इल्जाम लगाते हैं तो सुनने की ताकत रिविये। अगर इल्जाम की पालिटिकल इश्व नहीं बनाते तो में यह जवाब ही नहीं देता। मगर मैंने कहा कि पीछे से देकर में आपको लिस्ट दे सकता है कि श्रोपन मार्केट परचेजज जो हैं वे तकरीबन बहुत से राज्यों ने की हैं। जहां कसी मेन्ट्रल पूल में हो गई बहां पर आपन मार्केट परचेजज की हैं।

SHRI N. E. BALARAM: What did you say to the Kerala chief Minister? We have got such a Food Minister, it is a pity. He does not know anything. What I am saying is, let him state the facts.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): you can verify from the chief Minister.- (Interruptions 'K he has not stated facts, you can ask the Chief Minister and verify and then you can comment,

SHRI PARVATHANENI UPENDRA: Instead of answering the charges, he is levelling fresh charges. Then we have to reply. There is no end to that.

THE VICE-CHAIRMAN: (SHRI JAGESH DESAI): He has himself stated "I had talked to him." How can you contradict him?

SHRI ANAND SHARMA (Himachal Pradesh); One information I want from the Minister. I do not know whether it has been given. I had gone out. All this allegation is about discri-mination. Could you pleased give the percentage of the Central subsidy

given to the State of West Bengai, U. P. and other States?

SHRI PARVATHANENI UPENDRA: There is failure in ■ case of all the States. We are not telling about a particular State. He has failed or* all fronts, everywhere, in every State.

SHRI SUKOMAL SEN: He must admit it. They have failed.

SHRI ANAND SHARMA: You* mismanagement has forced you to complain.

SHRI SUKOMAL SEN: Everywhere the Government has failed.

श्री सुख राम : इनके पहले कि मैं परसेंटेज दं में एक बात माननीय सदन की सूचना के लिए बता देना चाहता हं कि जो यह कहा गया है कि पब्लिक डिस्टिब्यशन सिस्टम को खत्म किया जा रहा है उसके लिए मैं सिर्फ यह कहता चाहता हं ग्रीर ग्राभारी ह श्री चित्त बस जी का जिल्होंने यह ठीक ही कहा कि जहां 1983 में 85.01 लाख टन पब्लिक डिस्ट्रियमन सिस्टम में हमने दिया था. आज 1987-88 में 183.90 लाख टन हमने दिया है। कितनी बढी तरी हुई है ? इससे मालम होता है कि पब्लिक डिस्टिब्यमान सिस्टम को खत्म कर रहे हैं या उसको बहावा देवहें हैं? यह भी कहा गया कि भारत सरकार तो इसको राजनैतिक इस बना क के आयोजीशन की स्टेटों को सजा देना चाहती है। में इस बात से बहत हैरान (व्यवधान)

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Let him reply now.

SHRI SUKH RAM; You should have courage to listen.

" SHRI PARVATHANENI UPENDRA: He is making provocative statements.

THE VICErCHAIRMAN (SHRI JAGESH DESAI): He wants to give figures.

SHRI PARVATHANENI UPENDRA: He is talking about the West Bengal Government. Before that nobody talked about discrimination between one State and another expect in the case of rice.

Calling Attention to

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): It was talked.:

SHRI PARVATHANENI UPENDRA: The only point raised about discrimination was by Mr. Karnal Morarka about the issue prices of rice and wheat.

SHRI SUKOMAL SEN: We are Con cerned about the whole of the country. It is not a question of West Bengal or Kerala. We are concerned about the whole of the country, Uttar Pradesh, Bihar, every state.

SHRI PRAVATHANENI UPENDRA: We are concerned about aU the States.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): That is what you say, Mr. Upendra, but others have said something else. (Interruptions) please sit down.

ठाक्र जगतपाल सिंह (मध्य प्रदेश): मंत्री जी बता रहे हैं और ये सुनना भी नहीं चाहते हैं (व्यवधान)

श्री सुख रामः मैं यह निवेदन कर रहा था कि इस बात का विश्वास रखिये कि हपारी तरफ से कोई पोलिटि-कल इस इसको नहीं बनाया जा रहा है। वल्कि हमसे भ्रापने ही राज्यों की शिकायत है कि जो आपकी नक्ताचीनी करता है, किटिसिज्म करता है, पेपरों में दिसयों वर्ते करते हैं उनके लिए तो ग्राप वहत कुछ कर रहे हैं। जितनी भी टोटल अगोजीशन की स्टेटस हैं उनकी 31 प्रतिशत ग्रावादी वनती है ग्रीर इस 31 प्रतिशत में जो सारी टोटल सब-SHRI PRAVATHANENI UPENDRA: Because Your States are not distributing. How can they get subsidy uniess they distripute? How can they give subsidy unless they distribute? (Interruptions). Mr. Vicee-Chairman, the question of subsidy will arise only when you distribute. In the Congres^ ruled States, if they are not distributing and if they are not working, how can you show West Bengal got so much, Andhra got so much? We are dong the work there. We are distributing. Because we are distributing the subsidy is given. (Interrwptions)

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): He is giving figures. Has he no right to give figures ?bout the amount of subsidy given in all the States' (Interruptions)

श्री मुख राम: मुझ पर जो इल्जाम लगाये गये हैं उनका जवाब दे रहा हं। एक तरफ हम ज्यादा दे रहे हैं ग्रीर दूसरी तरफ हमारे ऊपर इल्जाम लगाते हैं। 31 परसेंट ग्राबादी को 37 परसेंट सब्सिडी दे रहें हैं और 48 परसेंट ग्रलोकेशन ग्रापके ही राज्यों को दे रहे हैं। ग्रव ग्राप बतलाइये कि कहां हमने डिसकिमिनेशन किया जो ग्राप ऊपर इल्जाम लगाते हैं।

SHRI V. GOPALSAMY: Why are you giving 50,000 tonnes to Tamil Nadu?

SHRI SUKH RAM: Tamil Nadu IS not a member of the Central Pool. You have got your own scheme. You procure rise in your own State and distribute to the people. In spite of the fact that Tamil Nadu is not a member of the entral pool, we have been helping Tamil Nadu. (Interruptions)

SHRI PARVATHANENI UPENDRA* Did you make an exception because of the election? Why did you supply?

SHRI V. GOPALSAMY; You supplied this because you wanted to capture power there. (Interruptions-.

AN HON.- MEMBER: You don't appreciate that Central Government was magnanimous.

SHRI PARVATHANENI UPENDRA: If the Central Government is magnanimous, continue to be magnanimous, then why do you show the rule today? (Interruptions)

THE VICE-CHAIRMAN: (SHRI JAGESH DESAI): Let the Minister announce some sweet things. Let him announce something.

SHRI SUKH RAM: They have wasted lot of my time. Otherwise I would have finished by now.

I had alloted 80 thousand tonnes to Tamil Nadu at the time of scarcity. Now since good crop is there it has been reduced along with other States.

SHRI V. GOPALSAMY: Our demand is one lakh and 25 thousand tonnes. You were supplying 80,000 tonnes previously. Without any justification you reduced if.

THE VICE-CHAIRMAN: (SHRI JAGESH DESAI): What was the figure about Maharashtra?

SHRI SUKH RAM: I am not to feed only Tamil Nadu. I' am to meet the requirements of the entire country. It is not a question of one or two States. But I must say emphatically that there has been no discrimination against any State ruled by the Opposition parties. We have been rather more liberal and I expected that you would thank the Government of India for being liberal. (Interruptions)

SHRI PARVATHANENI UPENDRA: There is no discrimdnaton in starving all the States. That is what we can say. (Intemiptions)

SHRI SUKH RAM; Sir, my friend is sadly mistaken. The normal allocation for Tamil Nadu was 50,000 tonnes and not 80,000 tonnes. It was ""^.eased because of scarcity conditions, 'd now . . . (Interruptions) . . .

SHRI V. GOPALSAMY: He is misleading the House. During the President's rule you have increased it to 80.000 tonne's, Whether it was supplied or not during the president's rule, you clarify that . . . (Interruptions)

a matter of Urgent 314 Public Importance

श्री सुख रामः उपसभाष्ट्रयक्ष जी, एक प्वाइंट रह गया है जो माननीय सदन में ग्राना चाहिये था। जब उपेन्द्र जो बोल रहे थे मैंने इंटरवीन करके उसका जवाब तो दे दिया. था मगर एक बात जरा में यह बताना चाहता कि ग्राई.टी.डी.पी. की जो स्कीम है प्रधान मंत्री जी ने जब जनजातीय क्षेत्रों का दौरा किया उनकी हालत को देखा तो उन्होंने एक विशेष योजना 1985 में नवस्वर में शरू की। श्रापकी सुचना के लिए यह बता दं कि उस मौके पर सारे देश में ट्राइवल एरियाज के 191 ब्लाक थे और कुछ ट्राइबल स्टेटस हैं उनको हाइली सब्सि-डाइज्ड फ्डग्रेन्स देने का निर्णय किया। वह एक केन्द्र की स्कीम थी मगर कुछ राज्यों ने खास तौर पर झान्छ्र प्रदेश ने उसको चेन्द्र की स्कीम न मानते हए जो अपनी दो रुपये के जी, की स्कीम है उसको भी उसमें हावी कर दिया ताकि लोगों को यह इम्प्रेशन हो कि यह उनके राज्य की स्कीम है, केन्द्र की स्कीम नहीं है (व्यवधान)

श्री पर्वतनेनि उपेन्द्र: कौन सी, टाइवल स्कीम?

श्रीसुख रामः ग्रापने यह सावित करने के लिए जो एक रुपया पच्चासी पैसे प्रति के, जी, चावल दे रहे थे उसको आपने दो रुपये में बेचा और जब हमने इसको प्वाइंट ग्राऊट किया तब ग्रापने लिख कर दिया (व्यवधान) ग्रव कितने में बेच रहे हैं हम को मालम नहीं है (ज्यवधान) मझे एक वात की खुणी हुई इल्जाम तो ग्राते रहते हैं हम वर्दाश्त भी करते (व्यवधान) कम से कम ऐसे राज्यों को ऐसी रीजनल पार्टीज को जो उनका दावा है कि केन्द्र से हमारा कोई ताल्ल्क नहीं है हम तो अपने आप लोगों की तरक्की करा सकते हैं इस ध्यानाकर्षण प्रस्ताव के माध्यम से यह तो लोगों ने मान लिया कि बड़ी महत्वपूर्ण मांग लोगों की फडग्रेस की रहती है उसके ऊपर । श्री सुख राम]

सेंटर की मदद रहती है। यह तो कम से कम दश के लोगों को मालूम हो गया है (व्यवधान)

ध्यो पर्वतनीन उपेन्द्र: प्राप प्रांडकादर से लाते हो नया (न्यत्रधान) राज्यों से प्रोक्योर करते हो ग्रीर राज्यों की देते हो (व्यवद्यान)

SHRI ANAND SHARMA: First they started this trade and now they cannot digenit the truth.

थो पर्वतनेति उपेन्द्र : नया मेहरवानी करते हो (ध्यवधान)

भी भागनद शर्वाः इतन। तो नाशखरा कोई नहीं देखा (क्यब्यान)

वय तमाध्यक्ष (भी जनेश देशाई): काई नवा प्याइंट हो तो बोलिये (व्यवधान)

SHRI PARVATHANENI UPENDRA: FaTrners are producing in the States and the states are procuring snd Irom that you are giving . . . (In. terruptions) . . .

SHRI N. E. BALARAM: He has no point to say. (Interruptions).

SHRI PARVATHANENI: UPENDRA: If he has no more points to answer, let him, close. We are not here to hear all these homilies. We are not here to listen about Centre's meharbani.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): He is answering only those points which have been .raised here. I am hearing the whole debate. I have been here throughout the

को सुख राम: एक माननीय सदस्य ने यहां पर कुछ बात कही कि मैंने कहीं कोई गंदम का सैम्पल भेजा, उसमें एक्शन नहीं लिया । मंत्री के यहां से कुछ आता होगा इस वास्ते नहीं लिया। मैं इस माननीय सदन की सूचना के लिए कह दी, जब मेरे पास यह शिकायत ब्राई तो मैंने दिल्ली एडमिनिस्टेशन को लिखा कि इसके खिलाफ एक्शन लिया जाये। पहले उसमें डोल हाल रही । जब मेरे पास फिर केत याया तो मैंने कहा कि इनका लाइसेंस कैंसिल कोजिए और उस के अपर जो उनकी सिक्योरिटी डिपाजित है वह फोरफोट हुई है तथा माननीय सद्य को वता दिया गया कि एक्शन लिया है। एक्शन दिल्ली एडमिनिस्टेशन हा था ब्योर इसमें एक बात और समझने की है वैसे माननीय सदस्य जानते हैं मगर फिर भी अगर वे रहें... (क्यवधान) वैसे तो जब किसो सैनोटरी इंस्पेक्टर को बहे सुन्दर शहर में भैजेंगे तो वह वही-वही बीर बच्छी इमारतों को नहीं देखेगा उसका हव न हेनेज की तरफ जायेगा । मैं यह नहीं महता लेकिन अपना अपना सोचने का तरीका है, अपना-अपना बात करने का तरीका है । माननीय सदल में क्या बात मही जाये, कैसे इस्काम लगाये जावे बह तो खद हो उन्होंने वह दिया कि महको मंबी को वदनाम करना था... यह तो खद ही कह दिया ... (व्यवधान)

VICE-CHAIRMAN (SHRI

JAGESH DESAI): Somebody raised allegations. . . .

श्री खुल रामः इस मानतीय सदन में चावल पर बड़ी चर्चा हुई और चीती पर भी चर्ची हुई । है मानता है कि बात को कि जहां 1985-86, 1986-87 श्रीर 1987-88 में गुगर की प्राइसेज एक विस्ताल स्टेटिंग ढंग से चलती रही वहां 🕫 छ असें से शुनर की प्राइसेज बढ़नी शरू हो गयी है।

उपाभाध्यक्ष (धी जगेश देसाई) : जाकी बढ गयी है।

श्री सुख राम: मैं इसको मानता है।

श्री ग्रटल बिहारी वाजपेयी: न्यों

श्री सुख राम: यह मैं बताता हं आपको। क्योंकि अभी कोई ऐसा नहीं है कि चीनी की कमी है... (ब्यवधान) ग्रमी जो अनस्त्रपुलस एलीमेंट्स हैं उन पर...

श्रो बोरेन्द्र वर्नाः चोनी को कमी नहीं है . .।

उपत्रमाध्यक्ष (श्री जगेश देव ई) : वे तो समझा रहे हैं।

श्री सुख-राम: जब ग्राप सुनेंगे नहीं, रिनग कमेंट्री करेंगे तो आपके पल्ले क्या पड़ेगा चौर पै क्या कह सक्ता। आपने बोल दिया सारा दिन, सबेरे से शाम तक मैं सुनता रहा। श्रव श्राप मुझको नहीं सून सकते।

भी ब्रहल विहारी वाजवेवी : जरा चीनी जा मामला है, थोड़ा मिठास से बात कहिए

उपमाण्यक्ष (भी जारेश देत ई) : खाने के बाद में ठा होता है। यह ही जाये तो बाद में कुछ खिलायग, ऐसी मैं उम्मीद रखता हूं।

श्री सुख र मः वाजपेयी जी, ग्रागर चिनी से मिटास हो सकती है तो सवं। ज्यादा चीनी में ग्राप लोगों को खिलाऊमा और कोई कीमत नहीं लूंगा ताकि मिठास तो आये सदन में और कोई बात बने । तो जहां चेनी का जाल्लक है यह ठीक है कि पिछले वर्ष 91.10 लाख दन का िकाई प्रोडक्शन हुया चौर इस साल**्**क्छ क्लाइमैटिक कन्हेणम की वजह में ग्रली पनावरिंग हो गयो और ग्रनी मैंच्योरिटी हो गयो जिससे जहांजहां 98 लाख टेन का अदाजा कर रहे थे वहां आज 87 लाख टन की पैदाबार का एस्टीमेट बना है । इसके साने यह नहीं है कि हमारे पास एक वर्ष ने लिये चीनी नहीं है...(व्यवधान) 24 लाख टन भारा श्रोतिग बैलेंस है। करनम्शन बढ़ा है । जहां 59 लाख टन इ 81-82 में था, इयर में जर्हा क्तीं देख सका हं, णायद 81-82 ह क्राज 1987-88 में 93 लाख टन हो गया है...

श्री ग्रटल विहारी बाजपेयी: ग्रावादी भी वह गयी है।

श्रोसखराम में वाजपेयी जी ब्रापकी सूचना के लिये उस हिसाव से बताता हूं। कहता हूं कि जहां 1981-82 में चीनी की पर कैपिटा खपत 7.3 किलोग्राम थी । आज वहां किलोग्राम पर कैपिटा चीनी का खपत हुआ है। आपको तो सरकार को धन्यवाद देना चाहिए कि हमने लोगों की पर्चेजिय पावर को बढाया है । वहां तक लोग पहुंच गये हैं। ग्राज वह बारह विलोगाम खरीवने के काबिल हो गये हैं।

SHRI PARVATHANENI UPENDRA: People are floating in honey. The whole country is floating in honey.

श्री सुख रामः अब ग्राप मेरी बात न सुन सकें तो मेरा क्या दोष है ? . . (व वधान) तो मैं इह रहा था कि छाज की हमारी कान्जंदशन 98-99 लाख टन इस देश में है। हमारे पास अब भी वाफी चीनी है और अभी जो लेवी की है, लेवी तो 3.32 लाख टन जो सारे देश को आबादी के हिताब से दी जाती है. यह अवतूबर, 1986 की आबादी के हिसाब ने दी जाती है।

ग्रव स्टेटस की मांग है कि आबादी बढ़ गयी है। हम उस परविचार कर रहे हैं कि 1-10-1989 की बाबादी के हिसाब से जो चीनी काइन्कीज है, उस पर हम विचार कर रहे हैं और हम उसमें निर्णय लेंगे ताकि ग्रावादी की जो शिकायत सरकारों की हती है, वह हम दूर कर सकें । वह तो हम वारेंगे । मगर फी सेल श्वर की जहां बात है, वह अर्रल से लेकर जलाई तक पिछले वर्ष जो एलोकेशन थी, उससे दो लाख टन ज्यादा की सेल में मैंने कोटा रिलीज किया है।

इसके अतिरिक्त और भी ऐसे स्टैप्स; जितने भी जो इ सेंगल कमाडीटीज एक्ट के तहत या जो शगर कंट्रोल आईर के तहत लेने थे, वह सारे लये हैं। एक तरफ तो हमने जितनी उनकी सीमा थी स्टोरेज की उसको कम कर दिया है पांच सौ से 250 कर दिया है और 250

[श्री सुख राम]

से 125 कर दिया है और दस दिन का जो ट्रांजीक्शन था, उसको सात दिन कर दिया है।

Calling Attention to

पहले होलसेलर से होलसेलर को देते थे, लेकिन जहां भुगर प्रोड्य्सिंग स्टेट्स हैं, वहां होलसेलर से कंज्यूमर को कर दिया है और उत्तर प्रदेश में जहां भूगरकेन का डाईवर्शन हुन्ना गुड़ और खांडसारी के लिए, वहां मैंने आर्डर कर दिया कि उनको खांडसारी भी डेक्लेयर करनी पड़ेगी और यह भी तय कर दिया कि महीने में कितनी खांडसारी उनको रिलीज करनी पड़ेगी।

मैंने सभी मख्य मंत्रियों को लिखा है कि याज जो इसँशल कमाडीटीज एक्ट है, इसके तहत कहीं होडिंग नहीं होनी चाहिए श्रीर यह तो श्राप मानते हों कि मेरे मंत्रालय के लोग सारी कंट्री में नहीं जायेंगे। वह तो स्टेट गवर्नमेंट्स जो है, वह इंप्लिमेंटिंग एजेन्सीज हैं, जैसे पब्लिक डिस्ट्ब्यूशन के लिए हैं, इसके लिए भी स्टेटस इंप्लिमेंटिंग एजेन्सीज है । यह उनका काम है कि वह देखें । जब दो लाख टन हमने ज्यादा दिया तो क्या वजह है कि इन चार-पांच महीनों में कीमतें क्यों बढ़ गई हैं ? हम खुद इस वात के लिए चितित है। मैं श्रापको इस माननीय सदन में आख्वासन देता हूं कि चीनी की कमी नहीं है। हम इसका पुरा इंतजाम कर रहे हैं।

श्री ग्रटल बिहारी वाजपेयी : चीनी की कभी नहीं है ग्रीर दाम बढ़ रहे हैं।

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): I think he will take action. The sugar price will come down.

श्री मुख राम : अगर श्राप मुझसे यह उम्मीद रखते हैं कि मैं हर जगह जाकर के हर काम कर सकूं, तब तो श्रापकी बात की श्रावश्यकता नहीं थी। ... (व्यवधान)

श्री ख्रटल बिहारी वाजपेयी: श्रच्छा, श्राप दिल्ली में सस्तो करा दीजिए। दिल्ली में तो कोई राज्य नहीं हैं। ...(ज्यवधान)

श्री बी० के० गढ़वो: माननीय उप-सभापित जी, वाजपेयी जी ने कहा कि चोनी की बात है, कुछ मीठा बोलिये। अब पूरी कौंसिल आफ मिनिस्टर्ज में शायद सुख राम जी सब से मीठे आदमी हैं। उन्हें भी वह बदिश्त नहीं कर सकते, तो दूसरों के साथ क्या वर्ताव होगा?...

PROF. C. LAKSHMANNA: The tragedy is, even a sweet man like Mr Sukh Ram has been made bitter by you. (Interruptions)

श्री मुख राम: नहीं वह सारे एक्शन लिये जा रहे हैं ग्रीर उसके बारे में सारा इंतजाम हो रहा है ।... (व्यवधान)

उपसमाध्यक्ष (श्री जगेश देसाई): ज्यादा बताने की जरुरत नहीं है, उतना ही काफी है।

श्री सख राम: माननीय उपसभाध्यक्ष जी, इसमें हमने एक और एक्शन इसलिए ले लिया है, जैसे दिल्ली में भी है, महाराष्ट्र में भी है कि मिल वाले जो हैं वह डाइरेक्ट जो हमारी कोग्रापरेटिव्ज के ग्राऊटलेट्स हैं, उनके जरिए उपभोक्ताओं को जो ग्रोपन सेल्स की शूगर है, उसके 7 रुपये 75 पैसे फी किलोग्राम के हिसाब से महाराष्ट्र गवर्नमेंट ने कोन्नापरेटिव के जरिए दन के लिए तीन सौ दुकानें खोली हैं। अभी मैं फंनशन का इन-आगरेशन करने गया था ग्रीर यहां पर दिल्ली में भी हमारा जो सुपर मार्केट है उसके जरिए हम वेच रहे हैं श्रौर 1200 विवदल फी महीने दिल्ली में हम बेच रहे हैं ग्रीर कोशिश कर रहे हैं कि वह कंट्रोल में ग्राए । सारे जि स्टैप्स हो सकते थे जो हमारे अधि-क्षेत्र में हमने वे लिए हैं और प्रा सरकारों को लिया है कि उसमें मुक्त कदम लें ताकि कीमतेंन बढ़ने 🦫

एक अभी आयल के बारे में आपकी जरा चिंता थी। हां, एडिवल आयल के बारे में यह ठाक है कि हमारा जो लक्ष्य है देश का वह आहम-निर्भर होने का है भीर हमें कोई इंपोर्ट नहीं वरना है। इंपोर्ट तो इस वास्ते है ताकि जो गैप है हमारे यहां अवेलेबिलिटी और डिमांड वा जो गैप है उनको ब्रिज करने के लिए हम उसको इंपोर्ट करते भीर पिछले वर्ष 18 या साढे 18 लाख टन हमने इंपोर्ट किया । ितचा फारेन एक चेंज हम खर्च करते हैं । सगर अब चूंि पैदाबार ज्यादा बढ़ा है और देश ों हो जहां एक तरफ तो अगर एक हो वर्ग को देखने की बात हो तब तो कोई मुश्किल बात नहीं है. एक तरफ जो पैदाबार करने बाला है उसको लाभवारी मुख्य मिलना चाहिए. मैं नहीं समझता कि इस माननीय सदन में कोई भी ऐसा माननीय सदस्य हो जो इस बात को न मानता हो, इसको सपोर्ट नहीं जरता हो, सपोर्ट प्राइंस हम देते हैं और फिर उसके बावजूद भी इतना यहां आयल सीड ग्रीर ग्रायल पैटा हुआ कि उसकी कीमतें गिरने लगीं एग्रोकल्च ल गिनिस्टी और दूसरे लोगों की तरफ से यह शिकायत श्राने लगी तो भैने उसके जो वनस्पति के लिए जो एक्सपैलर बायल कम से कम मास्टर्ड और जो ग्राउंडनट श्रायल है वह हम एलाउ नहीं करते वनस्पति के लिए क्योंकि हायरेक्ट लोग उसको कज्यम करते हैं, तो मैंने इस वास्ते ताकि कीमतें इन्छ ज्यादा ऐसे लवल पर ग्रा जाए जि उपभोक्तायों को भी ठीक मिलें ग्रीर जो उत्पादक हैं उसको भी इसैंटिव प्राइस भिले इस वास्ते 20 प्रतिशत मैंने मास्टर्ड ग्रायल ग्रभी तक उसको एक्सटेंशन दी है ग्रीर ग्राउंडनट श्रायल एक सीमा तक पहच गया उसको हमने बद कर दिया इस वास्ते क्योंकि इसका उत्पादन हमारे यहां काफी इग्रा है । जहां 18 लाख टन हमने इम्पोर्ट या या एँडिवल श्रायल श्रीर श्राज हमने लाख दन ग्रीर मैंक्सीमम ग्रभी तक गाख टन हमने इम्पोर्ट किया है तो एक तरफ धगर हम इसको पव्लिक डिस्टी-अयुशन सिस्टम में ऐसे हिसाव से दें उसकी कि हमारे तेल की कीमत और कम हो जाए तो अगले साल वह उत्पादन नहीं

होगा और हम परेशानी में पडेगे। ग्रभी में यह देख रहा था कि इसमें भी शिकायत हता है कि साहब, हमको कम मिलता है, यह जो आपका, मुझाफ करना क्यों कि आपने बात यह है हमारे साध जरा मतभेद दिया जाता है ते देने दरमें आंवाड़े निवाले हैं कि जो आएं ज शर रहह स्टेट्स हैं उनको छाल इंडिया परस्टेब का 38.8 परसेंट आज भी आयल दिया जा रहा है। यह 1985-86 में, 1986-87 में और 1987-88 में और बल्कि... (व्यवधान)

a matter of Urgent

Pubiic Importance

SHRI PARVATHANENI UPENCRA: You are oiling them. You are oiling the Opposition-ruled States.

भी सुख राम: बल्कि अब 1988-89 में 41.9, परसेंट हम तो तेल दे रहे हैं श्रापोर्ज सन को 41.9 प्रतिशत ग्रीर फिर भी आपको एतराज हो।..... (व्यवधान)

थी बी० के० गढ़त्री: जैसे-जैसे ज्यादा तेल दे हे हैं, वैसे-वैसे हनुमान बनते जा रहे हैं। ... (ब्यवधान)

श्री छ। नन्द शर्भाः हम द्यायल भी दे रहे हैं, सबसिड़ी भी दे रहे हैं धीर क्या चाहिए ? ...(ब्यवधान)

श्रीलुखराम : ऐंंं हैं ग्रामी एक निर्णय पहले गवर्नमेंट ने लिया वयोंकि जितना इसकी लुज या बल्क में बेचते हैं. उसमें एडलट्रेशन के चांसेज ज्यादा होते हैं ग्रीर इस वास्ते यह निर्णय लिया कि दो किलोग्राम एक किलोग्राम के पैक में बेचें । मगर प्रांतीय सरकारें, ग्रौर छप-सभाध्यक्ष, महोदय, धापकी महराष्ट्र सरवार तक, जहर कि इसकी खपत हो सपती है वहां भी दो विलोगम वा नहीं लेते, वहां भी बल्ल में चाहिए । हम एडलट्रेशन से से बचना चाहते हैं, मगर वह वहते हैं कि नहीं, हमको बल्कः में ही दीजिए। तो यह दिक्कात तो है जरुर । एक तरफ तो हम यह दिक्यात देख रहे हैं ग्रीर दूसरी तरफ उपभोवताक्यों के किए यह

Public. Imvortance

[श्री सुख राम]

देखना है कि एडल्ट्रेशन न हो पाये। . . . (ब्यवधान)

उपसमाध्यक्ष (श्री जगेश देस:ई) : मगर मेरी समझ में यह बात नहीं आई कि पाँम आयल को दूसरे आयल के साथ कसे कर सकते हैं ? पॉम श्रॉयल जो सबसे सस्ता है, उसमें क्या एडल्ट्रेशन होने वाला है ? बताइए द्याप जरा।

भी सुख र मः इतमें भी एडल्ट्रेशन के चांसेज हैं और इस वास्ते हम इसको पैक में बेचना चाहते हैं। हम सारी स्टेटों के लिए जितना ममकिन हो सकता है, उतना प्रा कर रहे हैं। दो-तीन महीने की बात है, हम इसको करेंगे, अगलाअध्यल क्षीजन आने वाला है।

उपसभाष्यक महोदय, मुझकी उम्मीद है कि माननीय सदस्यों ने जो कुछ शंकाएं जाहिर की थीं, और मैं आभारी हंवाजपेयी जी का कि उन्होंने ठीक कहा है, मैं तो सबसे मीठा बादमी हूं और मुझसे अगर कोई नाराज हो जाय तो फिर बात क्या

कहूं, मगर जो श्रोपने कुछ एक श्रीर श्वह यहां रखे थे, जो हुछ शंाएं जाहिर की: थीं, मैंने वह शंकाएं दूर रने के लिए पुरी कोशिश की है ग्रीर फैबटस एण्ड फिगर्स के साथ कोशिश की है। मैने कोई श्रपनी तरफ से कुछ नहीं जोड़ा है। मैं ग्रापसे रिक्वेस्ट करता हूं कि ग्राप कम से ाम अपने दिसाग से हटा दीजिए कि विरोधी पार्टियों की सरकारों के साथ कोई डिस्क्रिमिनेशन हो रहा है बल्कि इल्जाम तो हमारे ऊपर यह है कि हमारी पाज्य सरकारों का, ि हम उनके डिस्किमिनेशन कर रहे हैं। तो इन्हीं सब्दों के साथ में श्रापना श्रामाय प्रसट करता <u>g</u> । धःयवाद ।

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THE VICE-CHAIRMAN (SHRI JAGESH DESAI): The House now stands adjourned and will meet again tomorrow at 11-00 A.M.

The House then adjourned at fifty-three minutes past six of the clock till eleven of the clock on Thursday, the 3rd August, 1989.